DISCUSSION ON THE WORKING OF THE MINISTRY OF INFORMATION AND BROADCASTING.

SHRI NAND KISHORE BHATT (Madhya Pradesh): Mr. Vice Chairman, the information and Broadcasting Ministry has a very important role to play in the all-round working and development of the country. Through the mass media of radios, television, films, newspapers, etc. it has to prepare the people in their march towards our cherished goal of democracy, socialism and secularism. Radio and television have immense potentialities as major media of communication in our national development, rural development, rural and urban alike. Small radios and transistors have brought about a revolution so far as people's inquisitiveness and desire to know more and more are concerned especially about art. science, music, literature and everything around that. They have developed in them a taste for music and better entertainment which the common folk otherwise do not get except through occasional film shows or village entertainments. Radios and small transistors are not only means of entertainment, but they are means of information, means of communication, means of education and means for knowing and getting knowledge from all possible sources.

Mr. Vice-Chairman, Sir, it is good that the Government has withdrawn the annual licence fee in the case of small radios and small transistors. I think it would be better if they are taxed only once, even in the case of bigger sets when perchasing.

Mr. Vice-Chairman, though television was introduced about 15 years ago, it is still limited to a few centres in the country. It has still to go a long way. Its programme is dull more or less and requires more thinking and understanding of the tastes and liking of the people. Except occasional programmes, there is no much attraction for the television. It gives dull and routine items. I have no desire to enter into the controversy of colour T.V. versus black and white T.V. But I fully endorse and I feel that there should be expansion of T.V. into a big network so as to reach the remote villages. This is a must and it should be given top priority. The assurances of the Minister are there and we look forward to the early utilisation of the International Institute for providing satellite based T.V. communication to the rural areas. Before this comes about, I would urge upon the Government to provide more T.V. Relay Centres as early as possible. T.V. Centres have to be provided at stations from where there is demand for them, especially at the capitals of various State Governments. Here, I would like to mention the case of Bhopal and Indore where regular agitation is going on for installation of T.V. Centres.

Mr. Vice-Chairman, Sir, we hope that a network of T.V. Relay centres all over the major areas with full utilisation of the P & T micro-wave communication system will be set up sooner than later.

Mr. Vice-Chairman, Sir, films are again a powerful weapon of communication, social education and national integration. It should not be left in the hands of a few rich people because the advantage from it is being taken by black-marketeers in a number of cases, by smugglers, by speculators and by all those who have got black money with them. They usually play with the cheap sentiments by exhibiting dirt and filth and misguide our young boys and girls. However, a new trend is coming up dealing with social problems and creating a new awareness among the people with bias towards our social goals, communal harmony and towards developing the spirit of national integration. The anarchic conditions prevailing in the film world are also a cause for concern to everybody. This is an industry with a lot of potential and it is not just a show business playing with the tender sentiments of the people and minting money. It is an instrument by which the people can be

educated and an awareness can be created and a lot of benefit can be passed on to the people.

Sir, the distributors are another factor who are responsible for creating a mess in the film industry. They are the main financiers and they purchase films even before the films are made. They insist on sexy scenes in the films, they insist on cabaret dances, war scenes, scuffles, fist fights, etc. which make our young people an easy prey to such sentiments. There is need for encouragement of the right talent. There is no dearth of talents in this country. India has the best of actors, best of actresses, best of technicians, best of photographers, best of sound engineers and the best of directors. Under these circumstances, Sir, it is a question as to why these people are not given the encouragement due to them. It is time for all of us to rise above petty selfish and parochial interests and do something for them.

Sir, it is a happy augury that a new Corporation has been started by the merger of the Film Finance Corporation and the Indian Motion Pictures Export Corporation. It is hoped that it will usher in an era of promotion and development of good and whole some cinema with the involvement and co-operation of the film industry as a whole. Sir a Working Group on the National Film Policy was set up by the Government in May, 1979 to study the present state of the film industry in areas such as production, distribution, exhibition and taxation and to suggest a national film policy which would help in the growth of the film industry consistent with our social, national and economic goals. We are anxiously looking forward to the report of this Study Group. Sir, the reconstitution of the Press Commission is a very happy development. Inclusion of representatives from the commercial side and talented journalists has been done with a view to introducing a dynamic outlook in the recommendations of the Commission. Sir, it is a happy thing that weightage has been given to the representatives of the language Press and it is hoped that the reconstituted body will complete its work by December end this year and submit its report. The medium and small newspapers, Sir, in different languages are playing a great role in educating and mobilising public opinion in a healthy way. But they have to struggle a great deal where they have to work independently. They lack financial support and it is proper that they are given all possible encouragement. Diffusion of ownership of newspapers and delinking them from the big industries and the big influential business houses are issues which must be gone into a depth for the growth of healthy journalism. Sir, I have got a word to say about the staff and artistes of the All India Radio and the Doordarshan. Sir, a word about those working behind the scene and who make the AIR and TV a great source of education and entertainment by providing good music, play, talks, etc. They include producers, literacy figures, musicians, artists, script writers and a host of others from different parts of the country representing different languages.

Mr. Vice-Chairman, Sir, after Independence it was a good decision to bring about this new change in the true tradition of our national aspirations. But what about their service conditions? Gradually, most of the talents which were recruited by the All India Radio have left. This is the time to study reasons for this. There are no equal opportunities of promotion, better scales of pay, etc. Sir, we all know that bonus is an item which is being paid to almost all the employed people. Why should the artistes and staff of the All India Radio and Doordarshan be deprived of bonus? What was true in the days of Bokhari goes on today. Nobody tries to think why Sardar Patel introduced new change in the All India Radio. But it is forgotten. It is pre-independence Bokhari trend that unfortunately rules the All India Radio, so far as the service conditions of the

[Shri Nand Kishore Bhatt]

staff are concerned. Sir, it is most ridiculous. Artistes still continue on the same contracts. No pay scales, no promotion, no confirmation. That is why there is a great dissatisfaction and resentment among the staff. The Air Staff and Artistes' Association and AIR Programme Producers' Association have given representation after representation, but except oral assurances no concrete progress seems to be in sight. Hon. Minister, Shri Vasant Sathe, was once upon a leader of the Staff Association and the Deputy Minister in the Ministry has been Labour Minister. Sir, it is only proper and appropriate that these leaders who have been trade unionists and champion of exploited and suffering people, come forward and give justice to the employees of the All India Radio and Doordarshan.

Sir, I will say one word more and conclude. Sir, one of the most important features in the Report which comes to our notice is that the new Government has taken positive steps in its continued policy to play a leading role in the working of the Press Agencies' Pool of Non-Aligned countries and the setting up the Indo-American Joint Media Working Group. I am sure, Sir, that the thrust with which the new Government has started to take the process further would be welcome, and I give them all my compliments and congratulations.

Thank you, Sir.

SHRI S. W. DHABE (Maharashtra): Mr. Vice-Chairman, Sir, the Report on the working of the Information and Broadcasting Ministry is really disappointing. It starts with saying that it is charged with the responsibility of keeping the people of the country informed about "our policies, plans and programmes". Sir, the All India Radio and Doordarshan are not the agencies merely for propagating the policies and plans of the Government.

4.00 P.M.

Sir, we are a democratic country and whosoever may be in power, we are expected to further the cause of democracy and democratic institutions. Dissent, different opinions, liberty of expression and public comment are the essential ingredients for the foundation of democracy and also for the success of democracy. In Article 19 and the Preamble of the Constitution, we have provided that we guarantee liberty of thought and expression for every citizen. Therefore, Sir, there must be a radical change in the policy of the Ministry. It will, otherwise, become an instrument of arbitrary and dictatorial expression of Government policies. No doubt, the Government policies have to be explained. But in this important media which moulds public opinion, you cannot give experession only to Government policies and programmes. Although this Ministry has a trade union leader at its head, there is not a word about industrial relations or labour relations in the report. I had thought that something will be said about it in this report which is up to 31st March, 1980. These relations are very unhappy. Mr. Bhatt made a passing reference to it because he was speaking from the other side. When 80 per cent of the Central Government employees in Defence, P&T and Railways are paid bonus because they are commercial organisation, I do not understand why these employees working here should be denied the right of bonus? I hope he will put this point of view before the Cabinet and the Government forcefully and see that the workers get bonus, job security and decent pay. It is unfortunate that in some Ministries such as Civil Aviation, Tourism and this Ministry, the salaries are low and because of this talented people leave the jobs because there is no bright future.

[The Vice-Chairman (Shri Sawaisingh Sisodia in the Chair]

Artistes are treated as part time artistes. It is taken for granted that they will be serving temporarily and on part-time basis. I need not tell the Minister concerned about the importance of job security

and satisfaction. If the service conditions are not good and there are no terminal benefits, any undertaking, whether it is Information Ministry or any other Ministry, cannot keep good person in service. I would, therefore, like him to consider this thing seriously and to give a thought to the pay structure and pay scales of all the employees working in this Department. The labour relations find no place in the Report, though he has detailed many small and ordinary achievements in the whole Report.

Another aspect about which I would like to draw his attention at this stage is that he should improve the calibre of training not only in this Department but in the whole newspaper industry. It has been stated in Chapter 12 that the Indian Institute of Mass Communication held workshop for journalist teachers in this country. I was very happy to see this. In this country, we expect a better standard of communication, improvement in the journalistic standards, improvement in knowledge and expertise etc. without providing adequate facilities. There are so many news agencies and so many other journalists working on the newspapers and comparing to the last the work done by the Indian Institute of Mass Communication is not sufficient. It should be expanded and the universities should be asked to train people in this field in large number. You can take up Nagpur University or some other universities who can provide degree courses and diplomas for journalism. But the time has come when they should have specialised courses, courses not only for journalism but also for television and other disciplines. And post-graduate courses in journalism should be introduced in this Institute. I hope the Minister will take an initiative in this matter to use this Institute, which is an institute of communications, an agency available to Government to introduce the post-graduate courses for the training of journalists and advancing their knowledge.

Sir, another aspect which I would like to touch at this stage is this. What is the criteria of opening television centres? The Report says that at seven places, there are television centres. And there is a programme in the Sixth Plan to include Ahmedabad, Bangalore and Trivandrum. At present, it has covered a population of 832.1 lakh out of which 481.6 lakh is rural and 350.5 lakh is urban population. Sir, this communication media is very niggardly used. My good friend, Mr. Sathe, has made a statement in Nagpur that television will come to Nagpur. I find that there is no mention of Nagpur in the Sixth Plan. It will not come till 1986 as the Sixth Plan covers from 1982 to 1986. So, what I suggest is that the criteria have to be found. One criterion was found out when it was opened at Raipur that it should be near the tribal area. At this stage, I would like to specially plead for Nagpur because in the near about region, very large tribal populations are there. And it can be used not only for this region, not only for a part of Maharashtra i.e. Vidharba but also for a part of Madhya Pradesh and Andhra Pradesh. Therefore, I would say that the Minister should consider and fix the criteria for opening the television centres. The other thing about which I would like to say at this stage is the programmes for linguistic minorities. And I must complement the Minister if the statement is correct that in Indore All India Radio is going to have Marathi programmes. Sir, in Indore, Bhopal, Ahmedabad and many other places, there are Marathi-speaking people. In Nagpur itself we have got people from Bengal and Andhra Pradesh. And in every State, you will find a linguistic minority. But very less attention has been paid by the All India Radio to have programmes for the linguistic minorities. I suggest that a comprehensive plan should be prepared so that linguistic minorities residing at a particular place have some programmes in their languages. If not daily, at least in a week, some programmes should be there for them.

Sir, another question that comes to our mind when we think of this Ministry is the journalists and the wage board. Sir, the history of journalistic

[Shri S. W. Dhabe]

legislation and the wage boards for journalists is not a very happy one, and that is intimately connected with the advertisement policy of this Government. In the country, Sir, there are newspaper managements who had not even implemented the recommendations of the First and Second Wage Boards. The journalists are not paid at all according to the pay scales recommended by the First and the Second Wage Boards. But still they get a lot of advertisements. And they are more eager to receive the Minister and publish those photographs. But, when the question of implementing the recommendations of the Wage Boards comes, either they will not pay or the journalists have to go to the courts. And the Minister is already aware of the arrears in the labour courts. And, Sir, there are newspapers like the 'Nav Bharat' of Nagpur who have not yet implemented these Wage Board recommendations.

Sir, I would like to say in the Act of 1955 which relates to the journalists, there are many defects. For example, section 17 of the Act says that only dues under the Act can be recovered. That relates to gratuity and retrenchment only. And the workers have to go through the entire procedure under the Industrial Disputes Act, 1947. Section 12 of the Act gives power to the Government about the wage boards to make orders on their recommendations. The Government has also the power to modify the recommendations made by these wage boards and only after the order is passed, money becomes payable to employees under section 13 of the Act, *(Time bell rings)*.

Sir, it is an important subject.

THE VICE-CHAIRMAN (SHRI SAWAISINGH SISODIA): But only 21 minutes have been allotted.

SHRI S. W. DHABE: I am speaking within the time.

THE VICE-CHAIRMAN (SHRI SAWAISINGH SISODIA): You have already taken ten minutes.

SHRI S. W. DHABE: Sir, what happened is that the Palekar Tribunal was appointed, assessors were there and interim relief was given by the Government. An order was passed. But that interim relief was not paid by the management to the workers. They went to High Court and got the stay order. Then the Union Government moved the Supreme Court that because the cases are pending in different High Courts, all of them should be brought in one court and an application was moved in the Supreme Court. For the last one year the application given for transfer is pending. Nothing has moved in the Supreme Court. Even the interim relief which was granted by the Palekar Tribunal has not been given. The Employers created difficulties, challenging the assessors status. The Government has made a new order amending the Act and it has been said that the Palekar Tribunal will give an award within the next 15 days, and send his recommendations.

My suggestion to the Minister and the Ministry is that whatever steps you have to take under Section 12, modifications etc. recommendations, made and finalised by the Government, must be implemented by all the newspapers. And, it should be the cardinal policy of the Government that if they do not implement the award or the order of the Government then at least advertisements should not be given to them and they should be blacklisted so that this phenomena of working journalists not getting justice even after the court's order does not continue for ever. Otherwise, Sir, people will lose faith and the working journalists will lose faith in adjudication.

Sir, these are all questions which are not very much discussed in this Report. Now I come to the point regarding delinking of newspapers from industrialists and big business. Sir, it is not only newspapers that should be delinked, the news agencies should also be delinked. The advantage is taken of the news agencies by big newspapers by paying small rates of subscription. When the question of workers' demands comes, nothing is done.

If you have a look at the list, you will see that it is big business men who are associated with the PTI and the UNI and other agencies. The working journalists have no place on them. Workers participation was so much commended by the Prime Minister at the Labour Ministers' Conference. Let us make a beginning. At least in the boards of directors of the PTI, the UNI and other news agencies the representatives of the employees or seniormost working journalists should be included so that they will have a say in the management.

Sir, we are talking of the freedom of expression and freedom of the press. Fortunately the Minister is here. It has been stated here in the morning by my colleague that instructions have been given to the UNI and the PTI that reports about rape cases should not be given publicity or that they should not be given wide publicity.

THE MINISTER OF INFORMATION AND BROADCASTING AND SUPPLY AND REHABILITATION (SHRI V. P. SATHE): I think it is better that at this stage itself I should clarify that there is absolutely no basis for what is being said. I have not given any such instructions either orallly or in writing, at all. So, all this canard is baseless.

SHRI S. W. DHABE: Sir, another matter to which I want to draw the attention of the Government is about the newspapers set-up. When we talk of delinking of the newspaper industry, I would like to know what concrete steps are being taken for the same. Delinking of newspaper industry also requires sharing of expenses by the Government and therefore increase in the advertisement rates. I would like to know what the Government's policy is in the matter of delinking of industrial magnates from the press industry so that freedom of the press and freedom of expression are safeguarded in this country.

SHRI ERA SEZHIYAN (Tamil Nadu): Mr. Vice-Chairman, Sir, the report presented by the Minister of Information and Broadcasting, to my mind, does not appear to contain much information about the working of the Ministry itself. In the notes that have been given to us, we find that the budget estimates for 1980-81 have not made on a realistic basis as compared to the previous year. For example, Demand No. 62, dealing with Advertising and Visual Publicity, the Budget Estimate for 1979-80 was Rs. 22.61 crores and as there has been a shortfall of Rs. 2.32 crores, in the revised estimates, it has been stated that saving was due to delay in implementation of some of the plan schemes. We do not know which plan schemes have not been implemented. The shortfall of Rs. 2.32 crores of course has been added to the budget for 1980-81. From Rs. 22.61 crores in 1979-80, it has come to Rs. 24.39. But if you look at the details, actually this amount of Rs. 2.32 crores has not gone to plan expenditure but to non-plan expenditure. Therefore, the Minister may shed some light whether they are going to implement some of the plan schemes that have not been implemented.

In the case of the Ministry of Broadcasting, the tale is much worse. The budget for 1979-80 has been for Rs. 90.14 crores. The budget for 1980-81 has been for Rs. 88.63 crores. There is a shortfall. They themselves accept that there is a 20 per cent increase in the prices, but there was a heavy shortfall here and the revised estimates, there is a shortfall of Rs. 13 crores which they say was "due to delay in acquisition of sites, slow progress of civil works, non-filling of vacancies and plan projects not coming up on schedule". One would have expected the budget for 1980-81 to have gone up to at least Rs. 103 crores to keep up with the financial targets, and if they wanted to keep up with the physical targets, the budget should have gone up to the extent of Rs. 125 crores. But it has been kept at Rs. 88.63 crores. I would also like to know how he is going to keep up with the work that has been planned but not taken up during last year.

[Shri Era Sezhiyan]

An important item that has taken the heavy slash, and to my mind that is very significant is, research and training in the Demand No. 62. The budget estimate for 1979-80 has been Rs. 47 lakhs and it has come down to Rs. 44 lakhs, and for research and training on the Broadcasting side, from Rs. 62 lakhs, it has come down to Rs. 48 lakhs, and on Listener Research it has come down from Rs. 21 lakhs to Rs. 18 lakhs. On the research side of television, it has come from 16.6 lakhs to Rs. 15.1 lakhs. May I know from the Minister whether he is fully satisfied with the progress of research done in these cases so that there is a heavy cutting allotted amounts. In regard to colour television, I know a colourful personality like Mr. Sathe has been talking so much about introducing colour television in this country. I would like to know whether all the cost factors have been taken into account if this is to be introduced. I understand, installing a colour television means a lot of expenditure. This should be a capital intensive programme. For example, to put up one colour television station, it requires three times as much as in the case of a black and white television station. A colour television set also costs three times. If it is Rs. 2,000, it will become Rs. 6,000. Hence, the proportion, the cost in the end, will be 1:9 Instead of opening a colour television station, you can open as many as nine black and white television stations, keeping in view the cost of installation and so on. I would like to know whether the hon. Minister has taken this into account. I would also like to know what is the policy? Are you going to convert all the black and white television stations into colour television stations, or, are you going to introduce colour television, whenever a new station is established? A clear policy from him would do well for our consideration.

In regard to the new newsprint policy, which has been announced here and on which we had also a half-an-hour discussion, I do not know how far it is going to be implemented. Whatever may be laudable objectives, I would like to know from the hon. Minister whether it is a fact, taking into account all the requirements, as per the new newsprint policy, and the production, including the quantity which is to be imported, there will be a gap of 60,000 tonnes. Between the requirements and the availability, there is a gap of 60,000 tonnes. Unless you are going to make up for this gap of 60,000 tonnes, I do not know how this new policy is going to be implemented. In such a case, either the policy would not be implemented, or, there would be rampant black-marketing and you would be playing into the hands of the big newspaper magnates.

Then, Sir, I was intrigued, in fact, flabber-gasted, to read a news item. This has come from such a person as Mr. Sathe. I know him very well. When he was in the Opposition and in the non-official benches, he has been a very vigorous person. But I do not know how he has come to say such a thing. I do not know whether this is a correct information. This has been reported in the 'Hindustan Times' of July 20th. He has said this in Bhopal. It says:

> "The Minister of Information and Broadcasting, Mr. Vasant Sathe, has strongly expressed himself against the wide coverage given in the Press to the incidents of rape, particularly, where the Police were involved."

This he has said in Bhopal. I think, this is a correct information given there. If this is so, I am very sorry; the hon. Minister should not have said this. He says these rape stories are being overplayed. Is he against the stories being printed in the newspapers, or, is he against rape itself? If he is, going on saying these things, that these things have become normal in this country, that this country would suffer from these things, that these are normal routine incidents and, therefore, these need not be reported, then, I have nothing to say on this.

He has also said, these are non-issues. I would like to know: What is an issue and a non-issue? The hon. Minister should set the tone for the country, because he is the Minister of Information and Broadcasting of the country and he should tell the journalists what is an issue and what is a non-issue. Does he mean to say that a Minister attending a function is an issue and a woman being raped at Baghpat is a non-issue? I would like to know. Are these not dishonourable and shameful things? Does he mean to say that a woman being deprived of her honour is a non-issue? The hon. Minister says, these are non-issues. This is a very vital issue affecting the dignity and the honour of the entire nation. I think, you are setting a very wrong precedent, a very wrong guideline, to the journalists in this country. What is a non-issue? Is the Bagpat incident a non-issue? This incident may be small or big. But a woman is a woman. She has been dis-honoured. Instead of sympathising with the woman, you say these things have been overplayed. May I say these things have not been played at all? Often there is no intensified inquiry, there is no exhaustive reporting which deals with a rape or a murder. The Minister should make it clear which type of news he wants to go into the newspapers and which type of news he wants to avoid. If he wants to avoid these things, he should better make the law and order more tight. The provisions of the statute should be made tighter and harsher instead of putting an embargo on the newspaper. You should try to work it up at the other end. Recently, there has been steep rise in the cost of colour positive films produced by the Hindustan Photo Ltd. at Ootacamund, for reasons best known to the Government itself. There has been vast corruption going on in that factory and the result of that is, the prices have increased, suddenly. The entire film industry in the south has been agitated. They have made representations to the Ministers. The Minister can very well escape by saying that this does not come under his purview, it comes under the purview of the Industry Ministry. But you are functioning in a Government which holds collective responsibility and you should try to convince your other colleague in the other Ministry to see that these colour films are brought down to the level of the Indian consumers. In this connection, I can say that those who, as actual users, are trying to import films like agfa and other marks from abroad are minting money like anything. This import should, therefore, be channelised through the Government. If the Government has got enough foreign exchange they should use the foreign exchange for the benefit of regular fium producers.

Regarding linguistic minorities, I have received some representations from centres like Hyderabad and other places where Tamilians are residing in a large number. They want some time to be given for their language, for their music to be heard from those stations. It need not be on daily basis, but once a week atleast some time should be allotted in those stations where a significant number of other linguistic minorities are residing. This will go a long way in bringing up the national integration and also the Doordarshan and the Broadcasting Ministry will seem to be doing some purposeful and satisfying work.

श्री विश्वम्भर नाथ पांडे (नाम-निर्देशित): माननीय उपसभाध्यक्ष जी, सूचना और प्रसारण मंत्रालय अपने 14 विभागों के साथ एक ऐसा शक्तिशाली माध्यम है जो देश के जनमानस की काया पलट कर सकता है। सारी सरकार, उसके विविध मंत्रालय, उनके कार्यकलाप की सही तस्वीर सूचना और प्रसारण मंत्रालय के द्वारा जनता के सामने पेश की जा सकती है। आल इंडिया रेडियो के इस वक्त 84 ब्राडकास्टिंग सेन्टर है जिनमें से 64 फुलथ्लेजेड हैं, 16 अ विसलर हैं 2 विविध-भारती का काम करते हैं और

[श्री विश्वम्भर नाथ पांडे]

2 रिले सेन्टर हैं। प्लानिंग कमीशन ने ए० आई० आर० के लिए छठवें प्लान में 86.50 करोड़ रुपए का प्रावधान किया है। इसी तरह से दूरदर्शन के 8 फुल-फ्लेजेड स्टेशन हैं—श्रीनगर, बम्बई, मद्रास, कलकत्ता, लखनऊ, जालन्धर, अमृतसर, और छठवें प्लान में 3 नये सेन्टर खोलने की बात चल रही है। मैं अर्ज करना चाहूंगा कि दुनिया का हर देश आज जितना महत्व सूचना और प्रसारण को दे रहा है, दूरदर्शन और रेडियो को दे रहा है। उसको देखते हुए यह रकम जो प्लानिंग कमीशन ने सूचना और प्रसारण मंत्रालय को ए० आई० आर० को बढ़ाने के लिये दी है, बिलकुल नगण्य है। महोदय, मुझे समाजवादी देशों में घूमने का मौका मिला है। पिछले दिनों चीन में भी महीने भर घूमने का मौका मिला। मैंने देखा कि वहां रेडियो और टेलीविजन एक बेसिक इंडस्ट्री है। उसका उतना ही महत्व है जितना स्टील का, जितना सीमेंट का या ऐसी ही किसी दूसरी चीज का हो सकता है। चीन जैसे देश में 40 करोड़ से ज्यादा ट्रांजिस्टर्स, रेडियो और टेलीविजन सेट्स हैं। कोई घर ऐसा नहीं है कि जहां यह उपलब्ध न हों। सोवियत रूस में इतना पावरफुल मीडियम है रेडियो और टी० वी० कि उसको देख कर हैरानी होती है। मैंने देखा 1962 में, जिस समय यहां चीन और भारत का संघर्ष चल रहा था उस समय कई महीने मैं सोवियत रूस में था। वहां मैं ने बड़ी कोशिश की, जब मुझे मालूम हुआ कि हमारी सीमाओं पर आक्रमण हो रहा है, तब मैंने कोशिश की कि भारत का कोई प्रसारण मुझे सुनने को मिल जाय लेकिन बेहद कोशश करने के बाद भी मैं ने देखा कि भारत का कोई प्रसारण मास्को तक नहीं पहुंच सकता था। हमारे ट्रांस्मीटर क्या इतने कमजोर हैं? मैं समझता हूं कि उसके बाद प्रगति जरूर हुई होगी लेकिन यह रिपोर्ट देखने के बाद ऐसा नहीं प्रतीत होता कि हम ने कितनी प्रगति की है। क्या हम पावरफुल ट्रांसमीटर नहीं लगा सकते? आखिर मास्को में बैठ कर हमें भारत और चीन की सरकार के विवाद की खबर बी० बी० सी० और पेकिंग रेडियो या वायस आफ अमरीका से लेनी पड़ती थी। यह एक इतने बड़े देश के लिये, जो भारत जैसा महत्वपूर्ण देश है उसके लिये बड़े अपमान की बात नहीं है क्या? इसलिये मैं चाहूंगा कि सबसे पहली चीज तो यह है कि हमारे प्रसारण पावरफुल ट्रांसमीटर्स से होने चाहिए। क्या हमारे ऐंटीना 125 फुट के हैं या उससे ज्यादा हम बढ़ा सकते हैं जो हिमालय के मार्ग को पार करते हुए हम रे प्रसारण को बाहर के देशों में पहुंचा सकें। इसके लिये प्रयत्न करना चाहिए और सूचना और प्रसारण मंत्रालय को प्लानिंग कमीशन पर जोर देना चाहिए कि यह इतना बडा पावरफुल मीडियम है, इतना शक्तिशाली मीडियम है प्रचार का, उसको जितना बढ़ावा दे सकें देना चाहिए और इस को एक बेसिक इंडस्ट्री की तरह से अगर हम कबूल कर सकें तो यह उतना ही ज्यादा लाभकारी साबित होगा। इसलिये मैं समझता हूं कि यह जो एलाटमेंट है छठे फाइव इयर प्लान में यह नाकाफी है। इसको बढाना चाहिए।

दूसरी चीज मैं यह अर्ज करना चाहता हूं कि जितना जो कुछ वह है उसके बावजूद हमारे रेडियो ने बहुत बड़ा काम समय-समय पर किया है। जिस समय 1947 में भारत का इतिहास रक्त-रंजित हो रहा था उस समय गाधी जी की अमृतवाणी को रेडियो के जरिये सारे देश में फैलाने का काम एक बड़ा श्रेयस्कर काम था कि जिसके लिये हमको अभिमान हो सकता है। इसी तरह से जब भी हमारी सीमाओं पर आक्रमण हुए, जवाहर लाल जी के प्रधान मंत्री की हैसियत से उन के वक्तव्य, लाल बहादुर शास्त्री जी के प्रधान मंत्री की हैसियत से उनके वक्तव्य और श्रीमती इन्दिरा गांधी जी के प्रधान मंत्री की हैसियत से उनके वक्तयों से रेडियो द्वारा ही देश का और जनता का मनोबल ऊंचा उठाया

गया है और हर तरह की सूचनायें देकर तरह-तरह की उन खबरों को काटा गया जो बी० बी० सी० द्वारा फैलायी जा रही थी, जो गलतफहमियां वायस आफ अमरीका द्वारा फैलायी जा रही थी उनको हमारे इस मीडियम ने चाहे वह कितना ही कमजोर क्यों न रहा हो, काटा और उसने उस समय बहुत जबरदस्त काम किया और देश को एक सही तस्वीर उन तथ्यों की दी और देश के, और जवानों के, मनोबल को ऊंचा किया। मैं यह इस लिये कह रहा हूं कि मैं इस सदन का एक ऐसा व्यक्ति हूं कि जिसे लगभग एक हजार टाक, फीचर्स और रनिंग कमेंटरीज देने का अवसर मिला है। पिछले दिनों हम ने सुना था कि बहुत से लोगों का ब्लैक लिस्ट कर दिया गया। जिन लोगों का ब्लैक लिस्ट किया गया था उनको ब्लैक लिस्ट से हटाया गया है या नहीं मुझे नही मालूम लेकिन एक बात में जरूर कहना चाहता हूं कि जब तक आडवाणी साहब थे तब तक दिल्ली के रेडियो स्टेशन पर, चाहे सरोजिनी नायडू पर चर्चा हो, चाहे जवाहर लाल के ऊपर हो और चाहे गोबिन्द वल्लभ पंत पर हो वह मुझ को बुला लेते थे लेकिन जब से हमारे मित्र, परम मित्र साठे साहब आए है मेरा नाम कट गया है (*Interuptions*) मान्यवर, मैं बड़े अदब के साथ श्री साठे जी के सामने, अपने मंत्री जी के सामने इस लिहाज से खुलकर बात कह सकता हूं कि वह मेरे परम मित्र हैं। मैं एक सुझाव देना चाहता हूं वह यह है कि उनके पास एक पावरफुल मीडिया है उसको अच्छी तरह से इस्तेमाल करना चाहिये। आज देश का शीराजा बिखर रहा है। आज प्रतिक्रियावादी शक्तिया, साम्प्रदायवादी शक्तियां, जातिवादी शक्तियां, क्षेत्रवादी शक्तिया इस देश के टुकड़े-टुकड़े करने पर तुली हुई है। मैं चाहूंगा कि इस देश की जो सस्कृति है, कम्पोजिट कल्चर है उसकी तस्वीर देश के सामने आनी चाहिये। मै चाहूगा कि दूरदर्शन और आकाशवाणी को लोगों के दिलों को जोड़ने के लिये, लोगों के दिलों को मिलाने के लिये, इस्तेमाल किया जाए। मैं चाहूंगा कि हमारी भावात्मक एकता दोनों मीडियों के जरिये हमारे सामने रखी जाए।

मुझे खुशी है कि पिछले दिनों बहुत अच्छे काम भी हुए। सोंग एण्ड ड्रामा डिविजन ने बहुत अच्छे नाटक तैयार किये। 1857 के बारे में हमने आजादी किस तरह से प्राप्त की इस संबंध में, कर्नल गुप्ते के संरक्षण में, उनके डायरेक्शन में बहुत अच्छे ड्रामें तैयार किये गये जो भारत में कई जगहें दिखाए गए। 'नानक नाम जहाज है' और 'नादिरशाह' आदि कई बहुत अच्छे अच्छे ड्रामें बनाये गये। मैं चाहता हूं कि यह काम जो है यह बराबर जारी रहे।

दूसरी चीज मैं कहना चाहूंगा कि इस वक्त देश में हिंसा का वातावरण व्याप्त है। दूसरे के विचार सुनने के लिए लोगों में धीरज नही है। बड़ी जबर्दस्त असहिष्णुता आ गई है। ऐसी असहिष्णुता आ गई है जैसी इस देश के इतिहास में कभी नहीं थी। मैं चाहूंगा कि आपका पावरफुल मीडिया इस देश के लोगों के मन में धीरज पैदा करे, विरोधी विचारों को सुनने की शक्ति दे, विरोधी विचारों को तोलने की शक्ति दे, सामर्थ्य दे। मैं चाहूंगा कि आप इस बात पर अवश्य ध्यान दें।

हमारा लक्ष्य है समाजवादी। देश कैसे समाजवादी बन सकता है इसकी भावना लोगों में व्याप्त करने के लिये आप अपने पावरफुल मीडिया का इस्तेमाल करें। मैं आपसे यह भी चाहूंगा कि आप अपने सिद्धांतों के जरिये श्रमिकों, विद्यार्थियों और देश के युवा वर्ग में भीड़तंत्र के बजाय जनतंत्र की भावना पैदा करने का काम अपने पावरफुल मीडियम से करें। मैं चाहूंगा कि बाहर की जो आइडोलोजी हमारे सामने आई है—चाहे अमेरिका की हो, चाहे वैस्टर्न कंटरीज की हो, सोशलिस्ट कंटरीज की हो—उसका तालमेल हमारी संस्कृति के साथ करके एक तस्वीर हमारे सामने आनी चाहिये वरना

[श्री विश्वम्भर नाथ पांडे]

हम बहक जायेंगे ? एक गलत रास्ते पर चलेंगे और देश को जैसा हम बनाना चाहेंगे वैसा बना नही सकेंगे । जिस तरह से समाजवादी देश फिल्मों के जरिये और दूसरे साधनों के जरिये अपने देश की तस्वीर को अपने लोगों के सामने रखते है उसी तरह हमारे देश की भी तस्वीर वर्तमान, अतीत और भविष्य तीनों का तालमेल करके अपनी जनता के सामने रखें जिससे अतीत से हम प्रोत्साहन लें, वर्तमान से संघर्ष और भविष्य से निर्माण का कार्य सीखे । मैं आपसे कहना चाहूंगा कि आपने जो प्रोग्राम दिये हैं वे बहुत अच्छे हैं लेकिन उन प्रोग्रामों में एक खास बात को ध्यान मे रखना—जरूरी है। कुछ चीजें बुनियादी होती है और कुछ चीजें मनबहलाव की होती हैं, मनोरंजन की होती हैं । मैं यह कहना चाहता हूं कि कैसे हम देश को आग बढ़ा सकते हैं, देश के युवा वर्ग को, अपने देश के युवा श्रमिकों को अपने देश के कल्याण के लिये, अपने देश के निर्माण क लिये कैसे आगे बढ़ा सकते हैं, यह काम आपका शक्तिशाली साधन कर सकता है । मान्यवर, फिर मैं आपसे कहना चाहुंगा कि इस विभाग की तरफ से जो जीवनियां प्रकाशित की गई हैं उनमें बहुत से नाम दिये गये हैं, लेकिन मुझे लगता है कि कुछ नाम नजरअन्दाज हो गये है, आंखों से ओझल हो गये हैं। आपने छोटी-छोटी पुस्तकों में जीवनियां प्रकाशित करने की कोशिश की है, लेकिन उनमें हकीम अजमल खा का नाम नही है, डा० एम० ए० अन्सारी का नाम नही है, मौलाना अब्दुल कलाम आजाद का नाम नही है, श्री हुसन अहमद मदनी का नाम नहीं है, मौलाना महमूदुलहसन का नाम नही है। आप जानते है कि इन लोगों का कंट्रीब्यूशन हमारे देश की आजादी में किसी से कम नहीं रहा है । इन लोगों का हमारे देश की कल्चर को संवारने में बहुत बड़ा हाथ रहा है । मैं चाहता हूं कि इन लोगों की वह तस्वीर भी हमारे सामने होनी चाहिए। मुझे ऐसा लगता है कि किसी कारण से शायद यह बात नजर-अन्दाज हो गई हो और चाहे वह किसी वजह से हुई हो, लेकिन अब इसको सही ढंग से पेश किया जाना चाहिए ।

मान्यवर, कुछ दूसरी भी छोटी-छोटी बातें है जिनकी तरफ ध्यान देने की जरूरत है । मै समझता हूं कि शायद ये बातें आपके ध्यान में न आई हों। दिल्ली के टी० वी० सेन्टर में 18 स्ट्रिन्गर केमरामैनों में से आपने 4 को ही रखा है और 14 केमरामैनों के नाम काट दिये गये हैं । इसमें ऐसे ऐसे लोगों के नाम काट दिये गये हैं जिनको 40–40 वर्षों का अनुभव है और वे लोग आपके फिल्म डिविजन में काम करते रहे हैं । इसके विपरीत आपने मोनोपाली हाउसेज के लोगों को, ब्रिटिश कारपोरेशन के एजेन्टों को, केमरामैन बनाया है । मुझे पूरा विश्वास है कि मंत्री महोदय ने स्वय यह काम नही किया होगा । डायरेक्टर जनरल ने अपनी मर्जी से इन लोगों के नाम काट दिये हों और दूसरे लोगों को रख लिया हो । इन गरीब केमरमैनों की रोजी-रोटी का साधन यही काम था । आपके विभाग ने ब्रिटिश कारपोरेशन से ताल्लुक रखने वाले चार केमरामैनों को सारा काम दे दिया । यही नहीं उन लोगों के रेट्स भी आपने हन्ड्रेड परसेन्ट बढ़ा दिये । छोटे केमरा-मैनों को जिस काम के लिए 8/–रु० फुट दिये जाते थे अब उसको आपने 16/–रु० फुट कर दिया है । टाकीज के लिए वर्कमैन केमरामैनों को आप 10/–रु० देते थे अब मनोपली केमरामैनों के रेट 20/–रु० फुट कर दिए । जिस प्रकार से उनके रेट्स दुगुने कर दिये गये हैं उसको देखने की जरूरत है और इन छोटे केमरामैनों के साथ जो अन्याय हुआ है उसको दूर करने का प्रयत्न किया जाना चाहिए । मुझे पूरा विश्वास है कि मंत्री

महोदय इस अन्याय को दूर करेंगे । आपने पहले भी इस प्रकार का अन्याय दूर किया है । श्रीमती सलमा सुलतान को पहले हटा दिया गया था, लेकिन उनको आप फिर ले आए । लेकिन एक आर्टिस्ट और है जिनको अभी तक उनकी जगह पर नहीं लिया गया है और वे है मीनू तलवार । उनको अपनी जगह से हटा दिया गया था । मुझे उम्मीद है, उनके मामले पर आप विचार करेंगे । ये छोटी-छोटी चीजें हैं जिनकी तरफ ध्यान देने की जरूरत है । अन्यथा यही छोटी-छोटी बातें आपकी तस्वीर धूमिल कर देंगी ।

मान्यवर, मैंने आपका काफी समय ले लिया है । मैंने डे टू डे मनोरंजन के संबंध में और अन्य बातों के संबंध में जो बातें आपके सामने रखी हैं, मुझे उम्मीद है, उन पर आप विचार करेंगे । इसके साथ-साथ मैं यह भी कहना चाहता हूं कि हमारे देश में फिल्मों के अन्दर जो हिंसक घटनाएं दिखाई जाती हैं उनका जनमानस पर अच्छा प्रभाव नहीं पड़ता है । अमेरिकी पैटर्न पर जो फिल्में बनाई जा रही है उसको रोका जाना चाहिए । आपको याद होगा, कुछ साल पहले जब नेशनल म्यूजियम में चोरी हुई थी तो जो चोर पकड़ा गया था उसने यह बताया था कि उसने एक चोरी की फिल्म सात बार देखी थी और उसके बाद उसने यह चोरी का षडयंत्र किया था । उस चोरी में म्यूजियम के अलभ्य सोने के सिक्के गला कर बरबाद कर दिए गए जिनकी अब पूर्ति नहीं हो सकती । इसी प्रकार से अभी कुछ दिन पहले अहमदाबाद के एक मल्टी मिलिओनर का खून हुआ था तो उस खून करने वाले ने यह बताया था कि उसने इस प्रकार की तीन फिल्में देखी और उनको देख कर उसको यह खून करने का प्रोत्साहन मिला । आज हमारे देश में बलात्कार, हिंसा और डकैतियां फिल्मों के जरिए समाज में आ रही हैं । हमें अपने देश को बनाना है और संवारना है । इसलिए हमें इस प्रकार की समाज विरोधी बातों पर विशेष रूप से ध्यान देना चाहिए ।

इसके साथ-साथ हमारे देश में मोनोपोली प्रेस पूरी तरह से छाया हुआ है । पार्टी पेपर बहुत कम हैं । एक जमाना था जब इलाहाबाद से *"स्वराज्य" नाम का उर्दू का एक साप्ताहिक* निकलता था । उसके बाद दस महीने वह अखबार चला । एक के बाद एक नौ एडीटर जेल गये । पहले एडीटर को पांच वर्ष की सजा मिली, दूसरे को सात वर्ष की सजा मिली और बाकी को लाइफ इम्प्रजेनमेन्ट की सजा हुई । कुल मिला कर 125 वर्षों की सजा हुई । उस अखबार के मुख्य पृष्ठ पर वे लिखा करते थे कि एडीटर चाहिए, तनख्वाह दो सूखी रोटी, एक प्याला पानी और आजीवन कारावास और तब भी जिस वक्त नौवां एडीटर गिरफ्तार हुआ उनकी सूची में 12 आवेदकों के नाम थे, जो एडीटर बनने के लिये तैयार थे । वह कैसे हुआ । वह इसलिये हुआ कि उनके सामने एक मिशन था । आप आज फिर मिशन को पदा कर सकते हैं । साठे साहब, आपके पास ऐसा मंत्रालय है जिसके द्वारा आप देश की सोई हुई आत्मा को जगा सकते है, उसकी रूह में प्राण फूक सकते है, उनको चैतन्य कर सकते है और उसको जिन्दा कर सकते है और उसको कर्त्तव्य के लिये आमादा कर सकते है । मैं चाहूंगा कि आप इसी के लिये अपना प्रयास करें, बस यही मेरी आपसे प्रार्थना है ।

श्री जगदीश प्रसाद माथुर (उत्तर प्रदेश) : श्रीमन्, अभी जब मेरे साथी श्री दावे जी ने और मैंने कहा था कि पी० टी० आई० और यू० एन० आई० के लोगों को बुला कर कहा गया तो साठे साहब ने मना किया और जब श्री सेजियन साहब ने प्रेस कटिंग पढ़ कर सुनाई तो वे खामोश हो गये । वे इंकार भी नहीं करते और इकरार भी नहीं करते । इकार भी है और इकरार भी है । जब आपसे पूछा जाता है कि क्या रेप नान इश्यू है तो चुप हो जाते हैं और आपने पी० टी० आई० और यू० एन० आई० को कहा है कि रेप के

[श्री जगदीश प्रसाद माथुर]

बारे में समाचार मत छापो तो आप एक तरह इंकार भी करते हैं। आपकी यह अदा बड़ी अच्छी है कि इकरार भी है और इंकार भी है।

उपसभाध्यक्ष (श्री सवाई सिंह सिसोदिया): आपका इसरार भी है।

श्री जगदीश प्रसाद माथुर : इन्फार्मेशन एंड ब्राडकास्टिंग मिनिस्टर से इसरार न करें तो किससे करें।

अच्छा होता अगर साठे साहब यहां ब्राडकास्टिंग और इन्फार्मेशन मिनिस्टर के नाते न बैठे होते। बैठे होते डिप्टी प्राइम-मिनिस्टर के नाते अथवा होम मिनिस्टर के रूप में तो शायद मैं और मेरे बहुत से साथी ज्यादा खुश होते। यह इसलिए कि हम लोग चाहते है और सारा देश चाहता है कि आल इंडिया रेडियो और टेलीविजन स्वायत्त निकाय बन जाय। उस समय के मंत्री मेरे मित्र आडवाणी ने घोषणा की थी कि आल इंडिया रेडियो और टेलीविजन को स्वायत्त संस्था बनाया जायेगा। इस बारे में चंदा कमटी की रिपोर्ट, वर्गीज कमेटी की रिपोर्ट और प्रसार भारतीय बिल में सब ने यह इच्छा प्रकट की थी। लेकिन साठे साहब ने आते ही पहला काम क्या किया? उन्होंने कहा कि रेडियो चलाना, टी० वी० चलाना मेरी जिम्मेदारी है इस जिम्मेदारी को मैं नही छोड सकता। श्रीमान्, आपको याद दिलाना चाहता हू कि जब-जब प्रसार भारती बिल आया था, वर्गीज कमटी की रिपोर्ट आई थी, तो उस समय आपने और आपके साथियों ने क्या फरमाया था। श्री श्रीकान्त वर्मा भीड़ मे दिखाई नहीं देते, शायद चले गये, वह बड़ जोर शोर से कहा करते थे कि इस बिल से स्वतंत्रता अधूरी रह जायेगी। मुझे याद है कि कांग्रेस (आई) की तरफ से यह आपूर्ति की गयी थी कि क्योंकि इस प्रसार भारती के डायरेक्टरों में दो मिनिस्ट्री के सक्रेटरी भी होंगे, इसलिए यह आजाद नहीं हो सकती। जहां मंत्रालय के दो आफिसरों के बैठने से आजादी समाप्त हो सकती थी, वहां मंत्री महोदय और पूरे मंत्रिमंडल के उसके ऊपर बैठे रहने से वह आजादी कैसे बनी रहेगी? अजीब तमाशा है। इसलिए मैं उन बातों की याद दिलाना चाहता हूं प्रसार भारती का आपने जो गला घोटा है, यह अपनी दृष्टि से अच्छा किया हो, लेकिन देश की दृष्टि से बुरा किया है। आपने आते ही पहली बात यह कही कि हम प्रसार भारती बिल नही लायेंगे, आकाशवाणी की स्वतत्र इकाई नहीं बनायेंगे। आपने आते ही दूसरा काम यह किया कि प्रेस कमीशन को समाप्त कर दिया। प्रैस कमीशन अगर दलबंदी के दलदल में फंसा होता तो मैं आपकी बात को समझ सकता था। आपने आश्वासन दिया था कि टर्म्स आफ रैफरेन्स शीघ्र घोषित करेंगे। लेकिन चार महीने हो गये, टर्म्स आफ रेफरेन्स घोषित नही किए गए।

श्री वी० पी० साठे : आज किए हैं।

श्री जगदीश प्रसाद माथुर : यह भी इसलिए कि आज आपके मंत्रालय के ऊपर सदन में बहस हो रही है जिसके दौरान मजबूरी मे मेरे जैसे नालायक आदमी खड़े हो जायेंगे। इस भ्रम से आज यह घोषणा लोक सभा में की है। नही तो 4–6 महीने तक टर्म्स आफ रेफरेन्स की बात नही सुनाई देती। इस बात का उल्लेख दों, चार छः महीने और नहीं होता। इस बात की टीका केवल मैंने नही की या मेरे साथियों ने

नहीं की । हिन्दुस्तान के बड़े-बड़े अखबारों ने भी की है---उसमें एक ऐसा अखबार भी है जिसके एक हमारे मित्र भूपेश गुप्त जी ने कुछ कह दिया था तो बड़े बिगड़ कर खड़े हो गए थे लेकिन वे स्वयं क्या लिखते है ---

"In selecting the Members of the Press Commission, the Minister of Information and Broadcasting, Mr. Vasant Sathe, knew what he was about. He has, we presume, at least been able to ensure that all of them read some newspaper or the other."

This is the qualification.

बहुत से कमेंटस करते हुए आगे वे कहते हैं--

"That, of course, is sufficient experience to qualify him as a knowledgeable person on issues of importance to the press."

This is with reference to a gentleman who is a lawyer and a member of the Press Commission.

कहां गए हमारे हिन्दुस्तान टाइम्स के साथी ? वे नहीं है आगे और लिखा है

"Ms. Amrita Pritam is obviously meant to look after the fictional and romantic side of the newspaper profession about which so much is now in the air."

आगे हिन्दुस्तान टाइम्स लिखता है---

"But one fears with the new Press Commission, as at present constituted, we shall never learn anything about the various issues of concern to the profession or industry that really matter. What it will probably produce is a clean bill of health for the Ministry of Information and Broadcasting. Well done, Mr. Sathe."

ट्रिब्यून भी कोई जनता पार्टी, भारतीय जनता पार्टी या कांग्रेस (अर्स) वालों का अखबार नही है । वह लिखता है---

"One of the first acts of Mr. Vasant Sathe as Minister of Information and Broadcasting was to send the Press Commission packing."

आगे यह है---

"A formal gesture by the Chairman and Members of the Commission in offering their resignations at the change of the Government was converted into an opportunity to *disband the body.*"

आगे कहते हैं---

"Secondly, it is inconceivable that the distinguished Chairman and Members of the Press Commission will have undertaken to work on it without being made aware of its terms of reference. Does this mean that the Government is keeping Parliament and the country in dark about a matter which has been settled between it and the Members of the new Commission?"

आज चार महीने बाद प्रेस कमीशन के टर्म्स आफ रेफ्रेंस हमारे सामने लाए है । इतने दिन तक इन बड़े बड़े विद्वानों से जिनको आप इस विषय में योग्य कहते है, उनसे आपने क्या काम लेने की बात की थी । तब आपने बड़े जोर से कहा था कि पिछला प्रेस कमीशन योग्य नही है । साठे साहब मैं आपको याद दिलाना चाहता हूं कि निखिल चक्रवर्ती कोई जनता पार्टी के आदमी नहीं थे । आबू अब्राहम जनता पार्टी के आदमी नही थे, प्रेम भाटिया जनता पार्टी के आदमी नही थे। उनको हाई कमिश्नर बना कर कांग्रेस (आई) सरकार द्वारा ही भेजा गया था । वर्तमान कमीशन में श्री गिरिलाल जैन जो टाइम्स आफ इंडिया के मुख्य सम्पादक हैं, मेरे

[श्री जगदीश प्रसाद माथुर]

भी अच्छे मित्र हैं । 1975-76 में अंडर ग्राउड होने के बाद भी मैं उनसे मिलता रहता था । हालांकि मेरे उनके साथ विचार नहीं मिलते, उनको छोड़ कर एक भी एमीनेंट जर्नलिस्ट आप अपने प्रैस कमीशन में बता दीजिए। हिन्दुस्तान टाइम्स में से मैंने केवल एक नाम पढ़ कर बताया है । मैं खुद उनका नाम नहीं लेना चाहता था । अमृता प्रीतम का । आपके ही अखबार ने मखौल उड़ाया है। आखिर एमीनेंट जर्नलिस्ट और कौन है । कौमी आवाज वाले महाशय सब जानते हैं कौन है । दिल्ली का 'तेज' है, सब जानते हैं उसके सम्पादक कांग्रेस (आई) के हैं । सब को मालूम है । आपका इरादा टी० वी० को, रेडियो को, सम्पूर्ण मीडिया को आजाद बना कर नहीं बल्कि गुलाम और रखैल बना कर रखने का है । इसमें मेरा बुनियादी विरोध है क्योंकि आपका दृष्टिकोण उल्टा है । इतना ही नही अभी भट्ट साहब ने डिबेट आरम्भ किया तो. . . .

SHRI ARVIND GANESH KULKARNI (Maharashtra) What is wrong there?

SHRI JAGDISH PRASAD MATHUR: I understand. अगर रेप कानून हो सकता है तो रखैल बना कर रेडियो को चलाने का काम भी ठीक हो सकता है। मगर मेरा यह सिद्धांत नहीं है। ऊधर बैठे हुए साठे साहब या कांग्रेस (आई) के लोगों का है. . . .

उपसभाध्यक्ष (श्री सवाई सिंह सिसोदिया) : माथुर साहब, समय आपका बहुत कम है ।

श्री जगदीश प्रसाद माथुर : साहब 14 मिनट हैं ।

उपसभाध्यक्ष (श्री सवाई सिंह सिसोदिया): आपके साथी भी तो बोलने वाले हैं ।

श्री जगदीश प्रसाद माथुर : उनको मैं देख लूंगा । श्री भट्ट ने कहा कि फिल्म डिवीजन के लिए जो वर्किंग ग्रुप बिठाया गया है, उसकी रिपोर्ट की वह प्रतीक्षा कर रहे हैं । उनको जानकारी नहीं है । ऋषिकेस मुखर्जी के नेतृत्व में जो कमेटी बनी थी, वर्किंग ग्रुप बना था । वह तो साठे साहब ने आते ही मना कर दिया था, आपने उसे क्यों तोड़ दिया था । मैं पूछना चाहता हूं कि क्या सिर्फ इसलिए कि जनता सरकार न उसे नियुक्त किया था । ऋषिकेस मुखर्जी देश के जाने माने कलाकार और सिने जगत के दिग्गज हैं, जब आप सत्ता में आ गये तो उनकी कमेटी को आपने उठाकर समाप्त कर दिया । दूसरी कमेटी, श्री शिव राम करन्त की थी, जिसकी रिपोर्ट 30 मई को आपके पास आ चुकी है, लेकिन आपने अभी तक उसका एक भी पर्चा हम लोगों को नहीं दिखाया । क्या कर रहे हैं उसका मालूम नहीं है । बताइये क्या करना चाहते हैं । कोई फिल्म पालिसी है कि नहीं । मुझे लगता है कि दअर इज नो पालिसी । अब आप कह रहे है कि समाचार पत्रों को बड़ी स्वतंत्रता है । मैंने कहा कि आपका इकरार भी है, इन्कार भी है । श्रीमन्, मैं अब यह पूछूंगा । मैं अखबार का नाम लूंगा, लेकिन आदमी का नाम नहीं लूंगा । जब से नयी सरकार आयी है, बिड़ला के माध्यम से 'हिन्दुस्तान टाइम्स' मे उथल पुथल मची हुई है । सबसे पहले शिकार थे कार लेकर साहब, उस के चीफ एडीटर । उनकी जगह जो महाशय आये हैं हमारे सदन के सदस्य हैं । मैं उनकी योग्यता के बारे में कोई संदेह प्रकट नहीं करत

वह योग्य हैं, अच्छे हैं, लेकिन उनके शब्द जो उन्होंने सन् 1976 में इमरजेंसी के दौरान 'इलस्ट्रेटेड वीकली' में लिखे थे स्वयं स्पष्ट हैं। आपने लिखा था I am the chamcha of the year मैं समझता हूं कि वे मेरे ऊपर नाराज नहीं होंगे। वे भूपेश गुप्त जी से नाराज हुए थे। केवल उनके शब्दों को दोहरा रहा हूं। 1976 में 'इलस्ट्रटेड वीकली' में : I am the chamcha of the year. लिखने वालों ने कारलेकर की जगह ले ली। पृथ्वीश चक्रवर्ती की क्या तकलीफ थी? सिर्फ इतनी कि संजय गांधी की पत्नी और सास या ससुर सहाब उनके खिलाफ समाचार पत्र 'सूर्य' पर मुकदमा चलाया गया था। 'हिन्दुस्तान टाइम्स' के मालिक बिड़ला ने पृथ्वीश चक्रवर्ती को निकाल दिया। क्यों He was only a nationalist journalist—They did it just to curry favour with Mr. Sathe—It must be under your instructions. एक नहीं दो नहीं कितने ही उदाहरण हैं। श्री सुन्दर राजन के कांट्रेक्ट के भी छः महीने बाकी थे। उन्हें भी 'हिन्दुस्तान टाइम्स' ने अलग कर दिया। क्यों कर दिया? उन्होंने एक आर्टिकल लिखा, उसके बाद संपादक ने स्वयं दूसरा जवाबी आर्टिकिल लिखा और सुन्दर राजन को हटा दिया। उसी संस्थान से सम्बद्ध दूसरे हमारे साथी मंत्री बने हुए हैं। मुझे कोई एतराज नहीं है। चाहे आप उनको मंत्री बनाइये, चाहे राज्य सभा में लाइये, जहां ले जाना चाहें ले जाइये। लेकिन इस प्रकार के हथकंडों से आप समाचार पत्रों को रखैल मत बनाइये, उनको दबाइये मत। आप इस प्रकार प्रलोभन और भय दिखाने का काम मत कीजिए।

आपकी यह परम्परा नई नहीं है। मुझे मालूम है जब पहले कांग्रेस सरकार थी तब भी यही बातें की गई थीं। पी० टी० आई० के श्री मटू घोष He was then in charge of the Patna office of P.T.I. आपने कांग्रेस का मेम्बर बना दिया। मन्टू घोष को बिहार विधान परिषद् का सदस्य चुना गया। आप समाचार पत्रों को, न्यूज एजेंसीज को, टी० वी० को, रेडियो को अपना एक साधन मात्र बना कर चलाना चाहते हैं।

उपसभाध्यक्ष (श्री सवाईसिंह सिसोदिया) : माथुर साहब आपके साथी को देखने के बाद...

(*Interruptions*)

श्री जगदीश प्रसाद माथुर : बोलने दीजिए साहब।

उपसभाध्यक्ष (श्री सवाईसिंह सिसोदिया) । पूरे 15 मिनट हो गए हैं।

श्री जगदीश प्रसाद माथुर : नहीं हो गए हैं।

उपसभाध्यक्ष (श्री सवाईसिंह सिसोदिया) : घड़ी में हो गए हैं और घड़ी मेरे सामने है।

श्री जगदीश प्रसाद माथुर : थोड़ी तो इजाजत दे दीजिए। मुझे जो एकाध और भी ढग की बातें कहनी हैं वे तो कहने दीजिए.... (*Interruptions*) मैं कुछ सुझाव भी दे दूं।

उपसभाध्यक्ष (श्री सवाई सिंह सिसोदिया) : जल्दी से सुझाव दीजिए।

श्री जगदीश प्रसाद माथुर : मुझे मालूम है, कंसल्टेटिव कमेटी मे साठे साहब ने कहा था कि टी० वी० तो फैलना चाहिए। मैं समर्थक हूं ब्लैक एंड व्हाईट का। मैने पूछा था कि रंगीन टी० वी० क्यों लानी चाहिए?

[श्री जगदीश प्रसाद माथुर]

आपने उस समय कहा था कि इससे हमको बहुत आमदनी होगी, खर्चा कम होगा। यहाँ पर मेरे पास एक स्टेटमेंट है, किसी मामूली आदमी का नहीं बल्कि मिस्टर कृष्णन का जो कि आज भारत इलेक्ट्रिक लिमिटेड के एक्जीक्यूटिव डायरेक्टर हैं। ही इज एन एक्सपर्ट। वह कहते हैं कि कुछ लोग को गफलतफहमी हो गयी है। उस स्टेटमेंट में लिखा है :

There is no provision to convert black and white TV into coloured one.

> Mr. Krishnan said: BEL needs an investment of about Rs. 20 crores for the production of colour TV. Accordingly, he said, a colour TV set will cost about eight thousand rupees or so . . ."

That means आपको कम से कम सौ करोड़ रुपया चाहिए सारा परिवर्तन करने के लिए। मैं साठे साहब से निवेदन करना चाहता हूं कि आप इस शान शौकत में न पड़िये।

हिन्दुस्तान फोटो फिल्मस का जिक्र भी हो चुका है। मैं केवल एक बात कह देना चाहता हूं। मेरे पास स्क्रीन अखबार मौजूद है, मद्रास के पोस्टर मौजूद हैं, तमिल का अखबार मेरे पास है, उसको थोड़ा सा मैंने अंग्रेजी में समझा है, पहली जुलाई और तीस जून की रात के बीच में एक कंपनी को 26 लाख रुपए का माल बेचा गया है। मुझे मालुम है कि आपने सी० बी०आई० की कोई इन्क्वायरी भी कायम की है। इंडस्ट्री विभाग का आपसे संबंध नहीं है। हिन्दुस्तान फोटो फिल्म्स, स्वयं फिल्म्स नहीं बनाते हैं, बाहर से लाकर उसके ऊपर ठप्पा लगा कर बेचते हैं, इसलिए इसे इंडस्ट्री मिनिस्ट्री के अधीन रखने का क्या लाभ है। मैं निवेदन करना चाहता हूं कि उसको आप अपने अधीन ले लीजिए। उससे थोड़ा-बहुत गड़बड़ खत्म हो जाएगी ;

आखिर में मैं टी० वी० कर्मचारियों के बारे में कहना चाहता हूं। बड़ी घोषणा की है कि टी० वी० स्वतंत्र है। मगर स्वतंत्रता की हालत क्या है ? जब कभी किसी विरोधी नेता का नाम गलती से आ जाए तो उसकी शक्ल नहीं दिखाते। वीक इन पार्लियामेंट आता है, नेशनल हैराल्ड आदि के कुछ ऐसे चुने हुए आदमी उसके लिए रखे जाते हैं कि जिससे बी० जे० पी० का या जगदीश माथुर का नाम आ ही न सके। एक दिन मेरे वह मित्र मिल गये। मैंने कहा कि कभी तो ख्याल किया करो। उस दिन उन्होंने बड़ी मुश्किल से मेरा नाम लगा दिया, वैसे तो वह लगाते ही नहीं। इसके विपरीत क्या होता है। हमारे सरदार जी एक कार्यक्रम में गये, हमारे बड़े प्रसिद्ध सरदार जी ज्ञानी जी यहाँ दिल्ली में एक आटोमोबाइल एसोसिएशन के छोटे से कार्यक्रम में गये, टी० वी० पर फोटो दिखाया गया और कहा गया, ज्ञानी जी बड़े व्यस्त थे, बड़े काम में थे, लेकिन वक्त निकाल कर वह वहाँ गये। यह अभी पिछले महीने की ही बात है। स्पाटलाइट देख लीजिए, कभी किसी विरोधी दल के आदमी का नाम आता है। इसकी जाँच की जानी चाहिए। मै श्रीमन्, कि आज विरोधी दल चुनाव की दृष्टि से आधा है। आधा भी नही है। मगर उसका मतलब यह नहीं होना चाहिए कि उसकी आवाज दबाइये। रेडियो और टी० वी० में उसको बराबर का समय देना चाहिए।

प्रोड्यूसर्स के बारे में पाँडे जी ने कहा है। मैं उनकी बात को दोहराना चाहता हू। प्रोड्यूसर्स को 58 साल तक ठेके पर रखते हैं, तो पेंशन क्यों नहीं देना चाहते ? उन गरीबों को 58 साल तक ठेके पर एक ही तनख्वाह पर बाँधे रखे हुए हैं। यह कोई न्याय नहीं है।

आस-पास के देशों में कहीं भी आल-इंडिया रेडियो के रिप्रेजेंटेटिव नहीं हैं--नेपाल में नहीं है श्रीलंका में नहीं है, पाकिस्तान में नहीं है । इनमें भी आपको आकाशवाणी के प्रतिनिधि रखने चाहिएं । ईरान, सूडान सब दुनिया में रखते हैं, तो आप पड़ौसी देशों में क्यों नहीं रखना चाहते ?

आप कृपया बताएं कि चिल्ड्रन फिल्म सोसायटी क्या कर रही है । इस सोसायटी ने पिछले साल भर में कोई काम किया नहीं लगता उसका सालाना फंक्शन होता है । वह आप करने वाले हैं कि नहीं । इन्टर-नेशनल फिल्म फेस्टिवल जनवरी के आखिर में होने वाला है । आपने उसकी कोई तैयारी नहीं की है ।

What are you doing about it.
(*Time bell rings*)

आपने घंटी बजा दी । वैसे तो मैं पांच सात बातें और कहना चाहता था ।

अंत में मैं एक बात मंत्री जी से कहता हूं । मंत्री जो इकरार भी है और इंकारी भी है वाली बात छोड़ कर साफ-साफ कह दीजिए कि आप टी० वी० को रखैल रखना चाहते हैं अन्यथा उसको स्वतंत्र छोड़ दीजिए । ऐसा करेंगे तो आप देश पर एक उपकार कर सकेंगे । मेरी इतनी ही अपेक्षा है ।

श्री लाडली मोहन निगम (मध्य प्रदेश) : उपसभाध्यक्ष जी, आज हम एक ऐसे विषय पर आपके माध्यम से सूचना मंत्री जी का ध्यान आकर्षित करना चाहते हैं जोकि हिन्दुस्तान के भावी निर्माण में कुछ न कुछ सहायक हो सकता है । पहले तो मैं उनको मुबारकबाद दे दूं कि उन्होंने आज जो प्रेस कमीशन बनाया है, उसका जो शर्तनामा है, उसकी आज उन्होंने घोषणा की है । उसमें दो-चार बातें बहुत अच्छी हैं लेकिन साथ ही साथ उसमें कुछ हिस्से में, जाल भी मुझ को नजर आता है । पता नहीं इस कमीशन की रपट की अवधि कितनी तय की है, कितने दिन में कमीशन की रपट मिलेगी । छोटे समाचार-पत्रों को उसमें कितना संरक्षण है, इस बात का भी खास उल्लेख नहीं है । मैं एक चीज बुनियादी उठाना चाहता हूं, बाकी बातें तो जगदीश जी ने और पांडे जी ने कही हैं । मैं आप से निवेदन करना चाहता हूं कि हिन्दुस्तान के रेडियो और टेलीविजन में आप जो भी बनाते चलाते हैं उस के लिए कोई आधारभूत सिद्धांत तय किए हैं या आप वही ब्रिटिश साम्राज्यवादी, सामंतवादी परंपरा आज भी चलाते रहते हैं । जब भी कभी सरकार में कुर्सी में बैठे चेहरे बदल जाते हैं उस के साथ वहां बैठे लोगों के रंग बदल जाते हैं । उसका एक छोटा-सा अनुभव मुझ को हुआ है--एक धोखाधड़ी सरकार में रही हमेशा, उस के बाद एक आरजी सरकार आई उस वक्त एक मंत्री जो कभी हमारे दल से संबंधित थे, उस वक्त रोज किसी न किसी रेडियो वाले का टेलीफोन आता था, आप कोई न कोई प्रसारण में या किसी विषय हिस्सा लेने आ जाइए । मैं आ निवेदन करना चाहता हूं और मैं चा हूं कि बहस के जो मुद्दे हैं, जो समस हैं, उन पर जो आप रेडियो पर कराते हैं, उस के लिए जो पैनल आ बनाया है, वह किस आधार पर बना करते हैं ? आप संसद् की समीक्षाएं करते हैं--क्या आधार है उनका ? क्यों नहीं संसद् की समीक्षा के लिए प्रेस कौंसिल को इजाजत देते, वे आपको पैनल बना कर दे दें--उस में नाम का प्रसारण हो । किन चीजों पर, मुद्दों पर बहस हो ताकि आम जनता को सूचित किया जा सके. . .

श्री महेन्द्र मोहन मिश्र (बिहार) : नाम न हो, क्या करोगे ?

श्री लाडली मोहन निगम : नाम के लिए आए हो...

श्री महेन्द्र मोहन मिश्र : काम और नाम दोनों होने चाहिएं...

(Interruptions)

THE VICE CHAIRMAN (SHRI SAWAISINGH SISODIA): Order please.

श्री लाडली मोहन निगम : आपके लिए होगा, मेरे लिए नहीं । तो मैं आपसे निवेदन करना चाहता हूं कि पैनल के बारे में आप प्रैस कौंसिल को पूरी तरह से आजादी दीजिए, हिन्दुस्तान के हर क्षेत्र के वरिष्ट अनुभवी लोगों को लेकर एक कमेटी बनाइए । उस कमेटी के माध्यम से आप जो बहस-मुबाहिसा चलवाना चाहते हैं टी० वी० पर या रेडियो में, उन को स्थान देना चाहिए ।

मैं और कुछ नहीं कह कर कुछ ों पर सुझाव देना चाहता हूं । मेरी झ में नहीं आया आज हिन्दुस्तान पत्रकारों की हालत गिरी क्यों है । डे जी ने ठीक कहा है कि इलाहाबाद ं किसी वक्त ऐसे लोग अखबार निकालने के लिए तैयार थे जो सर पर कफन बांध कर निकलते थे । आज उनके अंदर वह कौम की खिदमत का जज्बा क्यों नहीं पैदा होता, इसका कोई न कोई कारण है । जहां तक मैं समझ पाया हूं आज के दौर में जहां फैशन और विलासिता जीवन का मापदंड बन गया है, वहां वह अखबार वाला कैसे जिंदा रह सकता है ? क्यों नहीं पालेकर कमेटी की रपट जो मंजूरी बोर्ड की रपट है, लागू करते हैं ? मान लीजिए किसी अन्य सरकार ने लागू नहीं किया, आप तो कर सकते हैं । आप ऐसा क्यो नहीं करते कि पहले और दूसरे प्रेस कमीशन की मंजूरी बोर्ड की जो सिफारिशें हैं, जिन अखबारो ने, समाचारपत्रों ने आज तक उनको लागू नहीं किया है, उन को आप विज्ञापन देना बंद कर दें, उनके अखबार का कागज का कोटा बंद कर दें ? आखिर कुछ न कुछ आपके हाथ में है जिस के जरिए से आप नियंत्रण कर सकते है । नहीं तो मुझे लगता है कि जो भी सरकार आए इन अखबारों का गुलाम बन कर रह जाती है । महज इस वास्ते, जैसा कि अभी कह रहा था कि नाम चाहिए और नाम छपे इस वास्ते उस अखबार के गुलाम बन जाते हैं।

मैं आप से एक बात और कहना चाहता हूं । जो न्यूज एजेंसी का मामला है, उस के बारे में भी कोई आधारभूत सिद्धांत आपने तय किया है या नहीं ? जो आज आप ने वक्तव्य दिया है उस के पैरा 7 और धारा 15 की तरफ मै आप का ध्यान आकर्षित करना चाहता हूं और वह यह कि एक मापदंड आप बना दीजिए कि हिन्दुस्तान के संविधान की आप के रहते बेहरमती नहीं होगी । हिन्दुस्तान का संविधान बनाने वालों ने हिन्दुस्तान की भाषाओं के लिए कसम खाई थी । इस से बड़ी दो जबान वाली बात किसी सरकार के लिए क्या हो सकती है कि जब वोट मांगने जाते हो तो अपनी देशी भाषा में और कामकाज चलाते हो अंग्रेजी में और वही दो जबान वाली बात आप आपके कार्य और व्यवहार में परिलक्षित होती है । आप ने अंग्रेजी भाषा की एजेंसी और भारतीय भाषाओं की एजेंसी बनायी

है । उन को इमदाद देने का आधार आप का यह है कि किस एजेंसी की कितनी आमदनी होती है । स्वभाविक है कि अंग्रेजी एजेंसी की आमदनी ज्यादा होगी । उन एजेन्सीज में अंग्रेजी अखबार वालों की बड़ी हिस्सेदारी है । मैं नहीं कहता कि आप उन को कम कर दो । लेकिन भारतीय भाषाओं की जो एजेन्सियां हैं उन को आर्थिक रूप से पूर्ण रूप से अपने पैरों पर खड़ा होने के लिए जरूरी है कि आप उन को आर्थिक संरक्षण दें, बनिस्बत अंग्रेजी अखबारों के । वह इस तरह हो सकता है । आप की नीति एडवरटाईजमेंट के मामले में, विज्ञापन के मामले में जो है उस से ज्यादा खोखली नीति कोई हो नहीं सकती । 70 प्रतिशत आप के विभाग का विज्ञापन, सरकार का विज्ञापन जाता है अंग्रेजी अखबारों को और 30 प्रतिशत जाता है भारतीय भाषाओं के अखबारों को—शायद कम जाता हो, मैं बहुत दब कर बोल रहा हूं । मै आप से कहना चाहता हूं कि अंग्रेजी अखबारों में जो बड़े घरानों और बड़े औद्योगिक व्यापारियों से सम्बन्धित हैं, जिनका असर आप की राजनीति पर और हिन्दुस्तान के सामाजिक जीवन पर पड़ता है, वह इसकी परवाह नहीं करते, 70 फीसदी आप से ले लेते हैं और वे यह भी जानते हैं कि जो माल उन के उद्योगों में पैदा होता है, उन की तस्वीर छाप कर किस तरीके से निकालो और किस तरीके से जनता के दिमाग को मनोवैज्ञानिक तौर पर खत्म करो । इस वास्ते मैं चाहता हूं कि आप एक ही नीति बना लीजिए कि जो भी विज्ञापन की दर होगी । वह भारतीय भाषाओं और अंग्रेजी भाषा के पत्रों के लिए एक होगी । इस सम्बन्ध में मै आप से और एक निवेदन करना चाहता हूं कि अगर आप भारतीय भाषाओं के पत्रों का विकास चाहते हैं और जब आप लोग संविधान की यहाँ बैठ कर कसम खाते हैं तो संविधान में जो भारतीय भाषाएं हैं और जो उन की न्यूज एजेन्सीज हैं उन को प्राथमिकता मिलनी चाहिए । अगर आप प्राथमिकता अंग्रेजी के अखबारों को ही देते हैं तो मैं इतना ही कहूंगा कि आज भी आप सामन्ती और साम्राज्यवादी मन से उबरे नहीं हैं । एजेंसी के मामले में मुझे इतना ही कहना है ।

इसी से जुड़ी हुई एक और बात कहना चाहता हूं । कागज का कोटा रजिस्ट्रार आफ न्यूजपेपर्स बाँटता है । छोटे अखबारों को कैसे कागज मिलता है। जो भी अखबारी कागज बाहर से आता है, हिन्दुस्तान में आयात होता है, जो भी अखबारी कागज यहाँ बनता है उस का बंटवारा एस टी सी या रजिस्ट्रार आफ न्यूजपेपर्स के जरिए होता है । अखबार अपनी संख्या दिखाता है कि इतना अखबार हम छापते हैं । उस आधार पर अगर आप देते हैं तो मै पूछना चाहता हूं कि जब सारे अखबारो को कागज छपने की संख्या के आधार पर वितरण होता है तो लाखों टन अखबारी कागज खुले बाजार में, काले बाजार में कैसे मिल जाता है । बिलकुल साफ है कि जितने बड़े अखबार वाले हैं इन लोगों ने दादागीरी कर रखी है । इस में एक बहुत बड़ा पेच है और वह यह कि एक ही अखबार के विभिन्न तरह के संस्करण, विभिन्न जगहों से निकालो, उन की प्रसार संख्या बढ़ा कर बता दो और फिर करोड़ों का मुनाफा कागज बेच कर कमाओ । आज इतनी बड़ी साजिश हो रही है । भारतीय भाषाओं के जो छोटे-छोटे अखबार छोटे-छोटे कस्बों में निकल रहे हैं वह कैसे टूटे हैं । मै नाम नहीं लेना चाहता

[श्री लाडली मोहन निगम]

एक समाचार पत्र समूह है जिस की चार-पाँच करोड़ रुपए सालाना की आमदनी होती है तमाम-खर्चा-वर्चा काट कर । जो चीज आप पढ़ना चाहें, फिल्म के बारे में तो उसी अखबार से लो, साहित्य पढ़ना चाहें तो उसी से ले लो, विज्ञान के क्षेत्र की जानकारी चाहिए तो उसी से, बच्चों को बहलाना हो तो उसी से । सब पर कब्जा है उस का । वह अखबार एक योजना बना रहा है कि जो हिन्दी-भाषी क्षेत्र हैं, उन की राजधानियों से भी वह अपना अखबार निकाले । उन के दैनिक संस्करण निकाले लेकिन अगर कल को वह भोपाल से, जयपुर से और पटना से अपने संस्करण निकालने लगे तो स्थानीय अखबार तो चौपट हो जायेंगे । क्या आप उन को कोई सुरक्षा दे सकते है ? तो क्या कोई ऐसी व्यवस्था है कि आप उन को कोई सुरक्षा दे सकें । मुझे खुशी होगी और मैं आप को इस बात के लिये मुबारकबाद दूंगा कि अगर आप अखबारी उद्योग को घरानों के उद्योगों से अलग कर सकें और उस के लिए कोई व्यवस्था या ऐसा कानून बना सकें कि यह उद्योग अपने आप में एक स्वतन्त्र उद्योग होगा और तब ही उस का एक प्रकार से स्वस्थ विकास हो सकता है इस देश में।

इस के साथ ही एक बात और मैं कहना चाहता हूं सरकार 70 प्रतिशत विज्ञापन अंग्रेजी अखबारों को देती है और उन में खबरों को जगह मिलती है 30 प्रतिशत और उनको खुद खबरों की उतनी परवाह नहीं है इसलिये कि दूसरे जो प्रचार के साधन हैं उन के जरिये उन को काफी एडवरटाइजमेन्टस मिल जाते हैं। लेकिन हिन्दी भाषी अखबारो को आप 30 प्रतिशत विज्ञापन देते हैं और 70 प्रतिशत में वे आपकी बात छापते है और आप यह भी जानते होंगे कि आप की ... रटीट्‌ ऐं... ... ऑफ इंडिया नही पढ़ता वह लोग हिन्दी के अखबार ही पढ़ते होंगे। तो अगर आप चाहते हैं कि अखबारो के मध्य एक स्वस्थ परम्परा विकसित हो सके, लोगों का वह मन बन सके, जो आजादी के पहले था, अखबार को एक धंधा मानकर वह न चलें, अपनी कलम को गिरवी न रखें, उसे किसी की रखैल नहीं बनना चाहिए बल्कि वे कलम के जरिये देश को बनाने की बात सोचें, देश के नव निर्माण की बात सोचें तो उसके लिये आप के कंधो पर बड़ी जिम्मेदारी आ जाती है, और रेडियो और प्रसारण के लिये मैं कहना चाहता हूं कि उस के लिये भी आप कोई ऐसी व्यवस्था कीजिए कि जिस से देश का जन मानस समता का बन सके। जैसे संसद् समीक्षा आप कराते हैं, क्यों नहीं आप ऐसी व्यवस्था करते कि जिन बातों पर आप चाहते हैं कि देश में बहस हो सके, उस के लिये आप संसद् सदस्यों की गोष्ठियां कराते। उन गोष्ठियों के माध्यम से आप अपना पक्ष रखेंगे और दूसरी पार्टियां अपना पक्ष रखेंगी उस से एक नयी चीज, एक नयी चेतना लोगों में फैलेगी। तो मेरा निवेदन है कि अगर आप संसद् सदस्यों की गोष्ठियां करावें तो अच्छा होगा। इसी तरह से अगर कोई साइंस का मसला आये तो आप वैज्ञानिकों की गोष्ठियां करायें। लेकिन उसका आधार वह नहीं होना चाहिए कि डाइरेक्टर साहब बैठ कर तय करें कि उन के लिये क्या करना है।

मैं एक बात यह भी कहना चाहता हूं कि जिनको आप अपने हित के लिये इस्तेमाल कर रहे हैं उन के हाथ के नीचे काम करने वाले आदमियों का जीवन कैसा है इस को भी आप देखिये। स्टाफ आर्टिस्ट्स का जीवन कैसा है; उन का भविष्य क्या है, यह आप को देखना चाहिए।

आज उन में से कोई आश्वस्त नहीं है। उन के भविष्य के प्रति उन में कोई सुरक्षा की भावना नहीं है। जब चाहे तब उन को हटा दिया जाये। वह टेम्पोरेरी कांट्रेक्ट पर चलते हैं एक से लेकर बीस बीस वर्ष तक और इसी में वे अपनी सारी जवानी गंवा देते हैं और ऐसा होने पर उन का एक ही रवैया रहता है कि जो कुर्सी पर आ जाये उस की चाटुकारिता करो और मैंने उसका उदाहरण दिया कि जिस रोज हमारे दल के मंत्री आये उसी रोज से टलीविजन वालों ने उन का घेरना शुरु कर दिया कि आप कब समय देते हो, आप का भाषण करा दिया जाये।

उपसभाध्यक्ष (श्री सवाई सिंह सिसोदिया) : लाडली मोहन जी, अब समाप्त करें।

श्री लाडली मोहन निगम : बहुत अच्छा। आप का जो प्रेस कोंसिल ब्योरो है उस के बारे में मैं एक बात कहना चाहता हूं जहां तक मैं समझता हूं प्रैस सूचना विभाग का काम तो यह होना चाहिए कि वह देश की सारी खबरों को इकट्ठा करे और चूंकि यह प्रसारण का एक अच्छा माध्यम है इस लिये उन सब को अच्छी तरह से प्रसारित कराये। यह नहीं होना चाहिए कि जब सारी खबरें इकट्ठी हो जायें तो फिर उन में वह छंटाई करे कि कौन सी खबरें दबानी चाहिएं और कौन सी खबरें प्रसारित करनी चाहिएं। अगर आप चाहें तो देख सकते हैं कि पिछले एक साल में क्या हुआ है और अगर इसी तरह से आप चाहें तो हर साल के आंकड़े निकलवा सकते हैं कि पी०आई०बी० किस प्रकार से खबरों को प्रसारित करता रहा है, किन खबरों का प्रसारण करता है, किन लोगों का प्रसारण करता है। उस से आप को पता चल जायेगा। मुझे आप की न्याय प्रियता पर पूरा भरोसा है। तो मैं कहना चाहता हूं कि पी०आई०बी० की खबरों के प्रसारण का जो तरीका है उस को बदलने की कोशिश आप को करनी चाहिए और जहां तक अखबारी कागज की पालिसी का सम्बन्ध है उसके बारे में आप को निश्चित रूप से फैसला कर लेना चाहिए। मैं तो यह चाहता हूं कि जहां तक बड़े अखबार हैं जिन की पृष्ठ संख्या 10 से ऊपर है उन पर आप लेवी लगायें। वह चाहे जहां से जाकर कागज लायें। लेकिन एक काम यह भी हो सकता है कि अगर उन पर लेवी लगेगी तो उनसे जो पैसा आयेगा वह इन छोटे अखबार वालों को मिल जाए। छोटे अखबार वालों के कागजों के दामों में कहीं न कहीं कमी की जाए। जिस तरीके से आप जरूरत की चीजों के लिए कुछ न कुछ सबसिडी देते हैं उसी तरह से छोटे अखबार वालों को भी कुछ न कुछ मिले छोटे अखबार वालों के कागज में और बड़े अखबार वालों के कागज में कोई न कोई बुनियादी दर का फर्क होगा तब मुझे लगेगा कि आप सही मानें में भारतीय भाषाओं के छोटे अखबार वालों को सूबे के अखबार वालों को आप अपने पैरों पर खड़ा होने देना चाहते हैं। मेरा एक और निवेदन है. .

उपसभाध्यक्ष (श्री सवाई सिंह सिसोदिया) : [illegible]

श्री लाडली मोहन निगम : मैं सिर्फ मुद्दे कह रहा हूं। जो समाचार इकट्ठा करते हैं जो [illegible] संवाददाता होते हैं [illegible] के [illegible] कहना चाहता हूं। अखबार में जो खड़ी [illegible] जाता है उस के जीवन स्तर [illegible] साधारण [illegible] कार जो खाली [illegible] कट [illegible] सुबह से शाम तक यहां [illegible] है, भूखा-प्यासा हमारी [illegible] की बातें सुनते

[श्री लडली मोहन निगम]

के लिये, उसके जीवन स्तर में क्या अन्तर है यह शायद आप को मालूम होगा। आपने जो टर्म्स आफ रिफरेंस बनाया है अगर उसमें अखबार में काम करने वाले सबसे छोटे कर्मचारी और बड़े कर्मचारी के बीच एक और दस का अनुपात रखते है तो मैं समझूंगा कि बहुत बड़ा काम हुआ है। मैं चाहता हूं कि उसके जीवन में अगर कुछ न कुछ सुरक्षा लाई जाती है तो वह बहुत ईमानदारी से खबरें ला सकेगा। देश की और समाज की सेवा ईमानदारी से कर सकेगा।

उपसभाध्यक्ष (श्री सवाई सिंह सिसोदिया) : मैं चाहता हूं आप समाप्त करें।

श्री रामेश्वर सिंह (उत्तर प्रदेश) : इनका बोलने दीजिए। बहुत अच्छे प्वांइट दे रहे है। दो-चार मिनट और दे दीजिए।

उपसभाध्यक्ष (श्री सवाई सिंह सिसोदिया) : यह तो हमेशा ही अच्छा बोलते है।

श्री लाडली मोहन निगम : अब मैं एक छोटी सी बात और कहना चाहता हूं फिल्म संबंध में। वह छोटा सा सवाल यह है कि आपका एक फिल्म डिविजन है जो न्युज रील बनाता है। यह बात सही है कि उसको तैयार करने म बहुत खर्चा आता है। वह पैसा सीधा जनता की जेब से आता है। क्यों नहीं ऐसी व्यवस्था करते हैं कि आप अपना विषय तय कर उसको बनाने के लिये नये प्रतिभाशाली लोगों को उसको कथानक आदि भेज दिया जाए और वह तैयार करके भेज दें। मैं समझता हूं अगर ऐसा होगा तभी देश में नयी प्रतिभा डाइरेक्टर वगैरह बन कर आ सकेंगें। इस तरह उनको ईमदाद भी मिल सकती है। इस क्षेत्र में जो मोनोपली है वह खतम हो जाएगी। आप फिल्म कारपोरेशन को देखे तो आपको बड़े बड़े मगरमच्छों से मुकाबला करना पड़ता है।

संसदीय कार्य मंत्रालय में राज्य मंत्री (श्री सीताराम केसरी) : मेरा निवेदन यह है कि यह जो बहस चल रही है इसे आज ही खत्म कर दिया जाए सात बजे या आठ बजे। मैं आपका समय नहीं लेता हूं लेकिन इतना निवेदन है कि इसे आज ही खत्म किया जाये।

श्री लाडली मोहन निगम : आखिर मैं एक बात और निवेदन करना चाहता हूं। आप जानते हैं कि उद्योगों के हर क्षेत्र में कर्मचारियों को हर तरीके के स्वास्थ्य संबंधी सुरक्षा की गारंटी होती है।

उपसभाध्यक्ष (श्री सवाई सिंह सिसोदिया) : आपने तो फिर से बहस शुरू कर दी है। अब आप समाप्त कीजिए।

श्री लाडली मोहन निगम: श्रीमन्, मैं चाहता हूं कि अखबारों के अन्दर काम करने वाले कर्मचारियों के लिए भी कम से कम मेडिकल सुरक्षा हो सके, इसके लिए व्यवस्था की जानी चाहिये।

एक माननीय सदस्य : आपने तीन साल में क्यों नही किया ?

श्री लाडली मोहन निगम : अन्त में मैं इतना ही निवेदन करना चाहता हूं कि हिन्दुस्तान में शास्त्रीय संगीत का अपना महत्व है। शास्त्रीय संगीत के जो रिकार्ड हैं उनका प्रसारण अभी नहीं हो पाता है। अगर आप देश में कुछ कल्चरल चेतना बढ़ाना चाहते हैं तो जो शास्त्रीय संगीत के रिकार्ड है उन पर से आप कम से कम ड्यूटी को खत्म कर दें। अगर आप ऐसा

करेंगे तो इसका लाभ कलाकारों को मिल सकेगा और जनता को भी इससे लाभ होगा ।

श्री महेन्द्र मोहन मिश्र : उपसभाध्यक्ष महोदय, मैं दो चार शब्दों में ही अपनी बात कह देना चाहता हूं । हमारे मित्र माथुर साहब ने अभी एक तार छेड़ दिया कि जनता पार्टी के राज में ये-ये बातें की गईं, लेकिन अब कांग्रेस पार्टी के राज में हमारे अखबारों की और प्रचार तथा प्रसारण की जो स्वतन्त्रता है उसको खतरा पैदा हो गया है इसी संदर्भ में माथुर साहब से मैं कहना चाहता हूं कि आपके तीन वर्षों के शासन-काल में क्या हुआ, यह मैं बताना चाहता हूं ।

उपसभाध्यक्ष (श्री सवाई सिंह सिसोदिया) : आप माथुर साहब से प्रेरणा क्यों ले रहे हैं ?

श्री महेन्द्र मोहन मिश्र : उन्होंने तार को छेड़ दिया, इसलिए मैं ये बातें कहना चाहता हूं । आप जानते हैं कि जनता पार्टी के तीन वर्ष के शासन-काल में आल इंडिया रेडियो की जो क्रेडिबिलिटी थी वह पूरी तरह से खत्म हो गई थी । उन दिनों हम जब देहातों में जाते थे तो लोग कहते थे कि यह आडवाणी रेडियो बोल रहा है । रेडियो पर से लोगों का विश्वास उठ गया था । माथुर साहब ने कहा कि नेशनल हैराल्ड जनता पार्टी के या बी० जे० पी० के मेम्बरों की बातों को प्रकाशित नहीं करता है । लेकिन मैं पूछना चाहता हूं कि तीन वर्ष के उनके शासनकाल में इंडियन एक्सप्रेस ने या आपके किसी अखबार ने इंदिरा जी का नाम भी लिया था या उनकी बातों को सही ढंग से प्रकाशित किया था ? आज आप स्वतन्त्रता की बात करते हैं, अखबारों की स्वतन्त्रता की बात करते हैं, हमारी नेता श्रीमती इंदिरा गांधी ने स्वयं कहा है कि प्रेस की स्वतन्त्रता को बरकरार रखा जाना चाहिये . . .

(Interruptions)

श्री जगदीश प्रसाद माथुर : अब लोग साठे रेडियो बोल रहा है, कहते हैं ।

श्री महेन्द्र मोहन मिश्र : आपके तीन वर्षों के शासन काल में रेडियो में, दूर-दर्शन में जितने भी आर० एस० एस० के लोग थे, सारे हिन्दुस्तान में बड़े पैमाने पर बड़ी बड़ी जगहों पर बैठ गये । मैं चाहता हूं कि आप इन लोगों की छानबीन करें और उन लोगों को निकाल फेकें । बगैर इन लोगों को निकाले अखबारों की स्वतन्त्रता बरकरार नहीं रह सकती है । मैं यह भी चाहता हूं कि जिन लोगों को जनता पार्टी के शासन-काल में ब्लैक लिस्ट किया गया था उनको पुन: स्थापित किया जाय । ऐसे लोगों को जो जनसंघ के लोग है या जो आर० एस० एस० के लोग है और जो बड़ी बड़ी और छोटी-छोटी सभी जगहों पर बठे हुये हैं उनको अभी तक आपने निकाला नहीं है । जब तक उनको बाहर नहीं निकाला जाएगा तब तक अखबारों की स्वतन्त्रता बरकरार नही रह सकती है । आप जल्दी से जल्दी इस काम को करें और इस प्रकार के जो लोग संचालन के स्थानों पर बैठे हुये हैं उनको आप निकाल दें ।

दूसरी बात मैं यह कहना चाहता हूं कि हमारे देश में जो पिछड़े इलाके है, जैसे नेफा है और बिहार का उत्तरी क्षेत्र है, इन क्षेत्रों में विशेष रूप से प्रचार करने की आवश्यकता है । ये क्षेत्र हमारे देश में आर्थिक और सामाजिक, दोनों दृष्टियों से पिछड़े हुये हैं । यातायात के मामले में भी ये क्षेत्र पिछड़े हुए हैं । सरकार द्वारा लोगों की भलाई के लिए जो योजनायें बनाई जाती हैं और जो सामाजिक सुधार के कार्य

[श्री महेन्द्र मोहन मिश्र]

किये जाते हैं, आज आवश्यकता इस बात की है कि इन चीजों का प्रचार और प्रसार आकाशवाणी से इन क्षेत्रों के लिए विशेष रूप से किया जाना चाहिये। उन क्षेत्रों में जो हमारे देश के विकास के कार्यक्रम हैं उनका प्रचार होना चाहिये ताकि वहां के लोग उनको जान सकें। इसलिए मेरा निवेदन है कि इस नजरिए पर मंत्री महोदय ध्यान दें।

हमारे पाण्डे जी ने अभी कहा कि जब हम विदेशों में जाते हैं तो वहां दिल्ली को सुनना चाहते हैं लेकिन नहीं सुन पाते हैं। यह तो विदेशों की बात है मैं आपसे कहना चाहता हूं कि हमारा पटना रेडियो स्टेशन है जो कि वर्षों से चल रहा है। लेकिन उपसभाध्यक्ष जी, अगर दिल्ली में हम पटना को सुनना चाहते हैं तो हम लोग सुन नहीं पाते हैं। मैं चाहता हूं कि पटना जो कि बिहार की राजधानी है, जिसका बड़ा योगदान देश की आजादी में रहा है, जो कि 20 वर्षों से चल रहा है, वह पटना रेडियो पावरफुल रेडियो स्टेशन बने ताकि सारे देश के लोग पटना को सुन सकें। इसी प्रकार आदिवासी क्षेत्रों में जैसे कि रांची रेडियो स्टेशन है, मिथिला जो कि हमारी भारतीय संस्कृति और कल्चर का एक महत्वपूर्ण स्थान है, भागलपुर रेडियो स्टेशन इन सब छोटे छोटे रेडियो स्टेशन का विकास किया जाय। कांग्रेस राज्य के अधीन इन क्षेत्रों में आपने आकाशवाणी को दिया लेकिन मैं चाहता हूं कि इस तरह के जो स्टेशन हों उनको और ज्यादा विकसित किया जाय और खासकर जो स्टेशन हमारे राज्यों की राजधानियों में हैं उन सबको पावरफुल बनाया जाय और उन सबों में निश्चित तौर पर पटना में टेलीविजन सेन्टर के लिये जल्द से जल्द और आज ही घोषणा करें कि पटना में भी टेलीविजन का संचालन किया जायेगा। यह बड़े सौभाग्य की बात है कि इस मंत्रालय में हमारे ही प्रान्त की एक नेता महोदया आपको असिस्ट कर रही हैं और इस नाते इसके लिये आपकी जवाबदेही और भी बढ़ जाती है।

मैं एक बात और कहना चाहता हूं कि हमारा जो 20 सूत्री कार्यक्रम है, जिसके बारे में पिछले वर्षों गलत प्रचार करके लोगों को गुमराह किया गया है, उस 20-सूत्री कार्यक्रम को आकाशवाणी और टेलीविजन से प्रसारित किया जाय ताकि लोगों को यह बताया जा सके कि हम समाजवादी कार्यक्रम को लागू करना चाहते हैं। संजय जी ने इस सिलसिले में देश के नवयुवकों के लिये विकास कार्यक्रम की योजना बनाई। इतिहास साक्षी है कि नवयुवकों ने विकास कार्यक्रमों को जब हाथ में लिया तो उसमें सबसे अधिक सफलता प्राप्त हुई। तो इस तरह के जो कार्यक्रम बनाये जांय उनका प्रसारण हम दूरदर्शन और आकाशवाणी के माध्यम से करें। इन शब्दों के साथ जो बातें मैंने रखी हैं मैं चाहूंगा कि उन पर मंत्री महोदय ध्यान दें और जो पिछड़े क्षेत्र हैं उन क्षेत्रों की ओर वे न्याय करें, इन शब्दों के साथ मैं अपना भाषण समाप्त करता हूं। उपसभाध्यक्ष जी मैं आपका शुक्रगुजार हूं जो आपने मुझे बोलने का समय दिया।

SHRIMATI KANAK MUKHERJEE (West Bengal): Sir, this Information and Broadcasting Ministry is one of the most important Ministries of the Government but unfortunately this has the lowest credibility. This Ministry controls the mass media. Using the television, the news agencies, the advertisements and so on, the Government is trying its best to turn them into the service of the ruling party. Sir, I must say, though the Government did not impose censorship, formally, informally and non-officially, the Government is trying to control the big newspapers, the news agencies like the U.N.I., the P.T.I., the Samachar Bharati and so on. Just now, you heard from my colleague Mr. Mathur, as to what happened in the 'Hindus-

tan Times'. The editor, Mr. Kalelkar, was removed so that our hon. friend, who is here, Mr Khushwant Singh, who sees the image of Mata Durga in Shrimati Maneka, could step in and be of service to the ruling party. After Mr. Kalelkar, other people like Mr. Prithivis Chakravarty, Mr. K. R. Sundar Rajan and some other people who were senior staff members had to be removed so that this could be turned into the service of the ruling party. This is not an isolated example. This is only one of the several examples. I am just trying to draw your attention to what is happening beyond our eyes, beyond the formal rules of the Government. Hence, these are the main weapons in the hands of the Government to run down the opposition, to suppress criticism and to black out the democratic opinion of the toiling masses. Sir, take the example of the AIR, the type of their functioning. I am much grieved to state one fact. Only the other day, on 13th July our most beloved leader, one of the most senior MPs, veteran working class leader, CPI(M) leader, Shri Dinen Bhattacharya, died at 1.00 A.M. but the Delhi radio station did not bother to announce the news. At 6.30 A.M. we, our party CPI(M) office, from Calcutta rang up the Calcutta radio station, but they also did not announce it before 9 00 O'clock, not even in the 7.30 news. Sir, can we imagine any such thing in the case of any member of the ruling party? In that case, Sir, the AIR could not be so much silent or indifferent.

Again I say that all the radio stations should be controlled by the bodies of equal representatives of the State and Centre, but the States have not been given representation at all. I raised this question in this very House last year also that there were no representatives of West Bengal on that Board. Therefore, all the programmes, even the selection of artistes and everything else, are being done without taking into consideration the local needs of the States. All the programmes are arranged to serve the narrow interests of the ruling party at the Centre, with total disregard to the federal nature of our Constitution and democratic rights and privileges of the vast diverse people of our nation. I must give you one small example. Take the examples of 'Today in Parliament' and 'Spotlight'. These programmes are given in Hindi and English only. Why are they not relayed in regional languages? If it is not possible to do it on the same day, they can do it on the next day. But it is not done. The Report of the Shah Commission on the emergency excesses passed serious strictures on the Ministry of Information and Broadcasting. They should remember it. They had the darkest spot. They had a censor team within the Parliament House. They had imported IPS officers to observe the matters. They had supressed the press and made it the prisoner of fascist terror. Sir, I can tell you a small experience of mine. I am the editor of a small monthly magazine for women *'Eksathe'*. This is in Bengali. It was under great censorship. The editorial the news, the poems, the stories, even the articles of Rabindranath and Saratchandra had to be censored. I could not publish the speeches made by our party members in the Lok Sabha. All those speeches and editorials were to be censored. That is the terrible time I had to go through. I will never forget those dark days, but now they have changed the tactics, not the policy. That is what I want to say. Now, Sir, the time at my disposal is limited. So, I will leave the AIR and take up the working of the Doordarshan.

Take the example of the Calcutta TV. Its tower is 175 ft. high and the transmission range should be much more, but the antenna has been fitted at 125 ft. only. So, the transmission rate has been the lowest among the four main cities of India. Sir, here is the reply of the hon. Minister himself given to a question asked by my hon. colleague, Mr. Jyotirmoy Basu. The Delhi TV transmission time is 35.20 hours. The Bombay TV transmission time is 31.30 hours, the Madras TV

[Shrimati Kanak Mukherjee]

transmission time is 26.40 hours and the Calcutta TV time is only 21 hours per week.

Why this discrimination. Sir, even after six years, the Calcutta TV centre does not have a building of its own.

Now the proposal for relay centres at Midnapore, Murshidabad and Asansol has not yet been approved. The Government is saying it is under consideration. How long will it remain under consideration? Here is a statement by the Information and Broadcasting Minister of my State, Mr. Bhattacharya. He says that they have sent a Bill to the Centre for getting the consent of the President. This is the 'Compulsory Screeing of West Bengal Films Bill, 1979'. The Government is sitting over it and not gettting the consent of the President. The Bill is lying in the files of the hon. Minister. And when these relay centres at Murshidabad, Midnapore and Asansol are not being done, the hon. Minister is talking about the colour TV. People are starving, but they are showing them golden ornaments. It is just like that. One phased programme needs Rs. 400 crores. Why should there be so much enthusiasm for colour TV? That is why my apprehension is that this proposal of colour TV is to oblige some multi-national company.

Then I want to ask only one question about the films. The most interesting part of it is this. Sex crime is one of the main contributors of these films specially from some parts of our country. There is no strict censorship of the films. Even if there is censorship, there are no measures to implement the censorship. I have with me a copy of a Memorandum which is lying in the files of the hon. Minister. It was sent on 13th April, 1980, signed by 36 artistes, producers and other organisations of West Bengal, including Satyajit Ray, Mrinal Sen, Tapan Sinha, Saroj De, Uttam Kumar, Soumitra Chatterjee. Utpal Dutta, Kali Banerjee and others. It is the very important document. And this Memorandum is lying in the files of the hon. Minister. They have suggested—I will read just a few lines—"No doubt cinema is an industry but it is not like an iron foundry or a Jute mill. It is an art based industry and predominantly a medium of entertainment. It has assumed at present a very important position for its socio-political values and its role as a medium of information, mass communication and education. This very much important an industry is now used and controlled for their personal gain by some unscruplous people without any respect for culture of our country and social responsibility."

THE VICE-CHAIRMAN (SHRI SAWAISINGH SISODIA): Mrs. Mukherjee, now I have to call the next speaker.

SHRIMATI KANAK MUKHERJEE: For this mass media to serve the people, not only the policy but the method of functioning should be radically changed.

Thank you very much, Sir, for a patient hearing.

SHRIMATI NARGIS DUTT (Nominated): Thank you very much, hon. Vice-Chairman. Sir, I am very happy that you have called me after the very short speech of my hon'ble colleague made over here because she relevantly spoke about the corruption in films. Films are a part of my life. I belong to films and I am very proud and feel honoured that I belong to this profession. And it is because of this profession that the President of India has nominated me to this House.

I would like to bring to the notice of the House, without mentioning names, as my hon. colleague has mentioned the names of Mr. Satyajit Ray and others who have started as signature campaign against violence and sex in the films. But according to me the kind of films that are made by Mr. Satyajit Ray—though I have the

greatest pride in him because he has taken the Indian cinema into the world market—the kind of projection that he does in the West is not correct. In which home, excuse me, do we see snakes going back into the huts? India is as modern as India is. Not that we do not have poverty. But when we project poverty abroad, we much project modern India abroad as well.

Anyway, Sir. Coming now to the various points, firstly I would like to congratulate the hon. Minister here for the Report. I had the opportunity of going through the Report. It says that "A light alternative National Service of All India Radio, Vividh Bharti, broadcasts programmes for a total duration of 12 hours 45 minutes on week days and 13 hours 45 minutes on Sundays." These are all commercial programmes and they are very popular. Now Sir, why are they so popular? Because they mostly play Hindi film songs against which we are all speaking.

One gentleman got up and said there was so much of sex and violence in the films. Neither do I propagate nor do I say that sex and violence in films are good. Once again the Member from the other side said that the hon. Minister was reported to have said the Baghpat issue should not have been put into the paper. Well, Sir, the Baghpat issue is a very vital issue which should come into the papers. But, if the Baghpat issue has come into the papers in this way, that Mrs. Maya Tyagi was pulled into the streets, her saree was torn and many parts of her body... Well, I do not want to tell the House about all those things There were many other things. But have we, in the films, shown this, Sir? And if we in the films try to show this, will the Members of the House like it? We in the films never, never tried to show that the police have ever been bad to the people, to the women or that they dishonour them. We, in the films, have always tried to show that the police have to protect the women, that the police have to protect the people. So, Sir, here I am very sorry to say that because I belong to this profession, I have to vehemently speak for myself and for my profession.

Now, Sir, coming back to Vividh Bharati, it is very popular because wherever you go you hear it. You go to any kitchen and you will see that the housewife is tuned on to Vividh Bharati. Whether she is cooking or whether she is making her baby sleep or whether she is sewing clothes, she is listening to Vividh Bharati which is playing Hindi film songs. They are so very popular. I must say here that the Report mentions that the estimate of earnings from April to September, 1979 is Rs. 4.80 crores, and it might go up to Rs. 10.30 crores subsequently. That is definitely due to popularity of the medium.

Sir, I am very happy that the hon. Minister has said that our films are getting great recognition abroad. We are having film festivals where our films take active participation. We hold international film festivals in our country in various fields and our films are getting awards here as well as abroad. But there is one thing which I must bring to the notice of the hon. Minister. When we send our films abroad, they face tough competition there because there is a lot of representation from very rich countries and they have enough money for publicity. Since the hon. Minister has already visited some of the festivals, he knows that whenever a film is shown there, there is the tradition of the country to which the film belongs throwing a party. Now that party is thrown on a lavish scale where all these delegations go and participate. I would request the hon. Minister to please request the Finance Ministry that whenever our films go abroad, they should go with the same honour. Our people must be given enough foreign exchange so that we can propagate our films properly, we should be able to project ourselves properly, we should also be able to stand up to the other countries and give a good party like they do. Our

[Shrimati Nargis Dutt]

delegations that go abroad, Sir, are hardly ever given any foreign exchange. I myself have been in many delegations and we live by the coupons that our hosts give. We go there, we enjoy their hospitality but, unfortunately, we never are able to call them even for a cup of tea and it is very embarrassing for us when we cut a sorry figure. Then, Sir, I am very sorry to say—and I have to be very frank—when somehow or other it is managed, all sorts of reports appear.

And I must say that it is a competitive field where a lot of money is spent. I have already spoken about the film festivals and the delegations.

I would like to bring to the notice of the hon. Minister something about the films produced in the Films Division. They are mostly programmes and propaganda films—to propagate education, family planning, etc. This media covers all the important happennings in the country and the films are shown all over India in all the cinema houses. Now this is Government propaganda. These documentary films are shown compulsorily in every cinema theatre. Now one per cent of the money based on the seating capacity of a cinema house, whether the cinema house is full or not, is charged by the Ministry of Information and Broadcasting. I hope I am right on this. It comes to about Rs. 2.31 crores which they collect this way. Now, Sir, it is here that a vicious circle starts; because we start from zero, we have to come back to zero. A vicious circle starts here because the cinema-owner-please don't ring the bell because I am so very sensitive to it—who is on exhibitor has to collect this money from the distributor, but the distributor does not want to pay it and so he collects the money from the producer and the producer has to pay it because he has to run his film in that theatre. So he tells the cinema-owner to increase the rates of tickets. When the rates of tickets are raised, it is the common man to whom the burden is passed; and it is the common man who is ultimately to be entertained. So, coming back to the whole thing, we are not doing a right thing by taxing the common man, because he deserves the kind of entertainment which he gets.

Sir, there is a new duty on films which has come from the Finance Ministry. I am sure the Ministry of Information and Broadcasting is going to continue making documentary films and other films. Of course, they are going to buy colour films and colour raw films stocks, which is not going to affect them because it is going to be a book to book transaction. But it is going to trouble us. If there is going to be any deficit in the Budget, it is sought to be met by taxes from us, from the people. So I request my Minister that he should fight for the cause of the film industry. He is a very enlightened gentleman. I have the greatest respect for him because he fights for us. I am sure he will continue to fight for us. I would request my Minister to please see that this duty which has been imposed on us, which is going to put a very heavy burden on the film industry, is reduced.

One thing more, and that is about the Poona Film Institute. The Poona Film Institute had a very very beautiful faculty. It was the faculty of acting, which has been stopped. Through the Poona Film Institute we have got very beautiful actors and actresses like Jaya Bhaduri, Shatrughan Sinha and many others—I particularly mentioned the names of Jaya Bhaduri and Shatrughan Sinha because they are well-known names today. I would request the Minister to please re-start this faculty. Also, please have a faculty of music because today film music is also an art, not that we do not have very good singers in the country—we have got very good singers in the country—but because to sing for films is a technical skill which should be taught in the Institute. We need new singers.

So I would request you to have a faculty of singing in the Institute where new talent can be brought so that new singers can be introduced into the industry.

SHRI ARVIND GANESH KULKARNI: Madam, we also reciprocate your feelings. We also like Mr. Sathe equally as you do. So we reciprocate your feelings. (*Interruptions*)

SHRIMATI USHA MALHOTRA (Himachal Pradesh): Vice-Chairman, Sir, I rise to speak on the working of the Ministry of Information and Broadcasting.

SHRIMATI PURABI MUKHOPADHYAY (West Bengal): How is it that three ladies are speaking consecutively?

THE VICE-CHAIRMAN (SHRI SAWAISINGH SISODIA): If time permits, I may call you also.

SHRIMATI USHA MALHOTRA: I have welcomed the announcement.

SHRI NARASINGHA PRASAD NANDA (Orissa): That way this Minister is very fortunate.

SHRIMATI USHA MALHOTRA: I welcome the announcement.

SHRI ARVIND GANESH KULKARNI: He is like a hero in the box.

SHRI BHUPESH GUPTA (West Bengal): It must be a red letter day for Mr. V. P. Sathe.

SHRI ARVIND GANESH KULKARNI: He is a box office hero.

SHRIMATI USHA MALHOTRA: Should I start all over again?

THE VICE-CHAIRMAN (SHRI SAWAISINGH SISODIA): Please *continue*.

SHRIMATI USHA MALHOTRA: Vice-Chairman, Sir, I rise to speak on the working of the Ministry of Information and Broadcasting. I have welcomed the announcements made by the hon. Minister with regard to improvement of the mass media, that is, the Doordarshan, the Akashwani and the policy of the freedom of the Press.

He has given a lot of thought to the improvements as the Ministry has an onerous duty to perform, that is, keeping the people of the country well-informed of the policies and programmes of the Government and serving them in different ways also. In the discharge of the responsibility the Ministry has under its control some of these media like the Akashwani, the Doordarshan, the Press information Bureau, the Films Division, the Song and Drama Division, the National Film Archives, the Publications Division, the Directorate of Field Publicity, the Central Board of Film Censors. While assisting the Minister in this heavy responsibility of information, it maintains liaison between the State Governments and the other agencies for mass communication and mass education as well. The other official media can take over enlightening the masses of our nation. It is a very effective media which brings the remotest areas of our country together.

SHRI ARVIND GANESH KULKARNI: The hon. lady Member from my side should be called.

THE VICE-CHAIRMAN (SHRI SAWAISINGH SISODIA): Certainly.

SHRIMATI USHA MALHOTRA: Do not feel jealous.

THE VICE-CHAIRMAN (SHRI SAWAISINGH SISODIA): If this is the wish of the House, I will certainly call her.

SHRIMATI USHA MALHOTRA: They come to know each other. They understand each other. There is a considerable understanding between the different States. The All-India Radio educates, informs and entertains the people through its various programmes. It has proper guidelines for presenting all shades of view points.

[Shrimati Usha Malhotra]

It also presents constructive criticism of the policies and programmes of the Government. During the mid-term elections to the Lok Sabha, the national political parties were allowed time, and the relays were carried over the nation's entire network of the All-India Radio. It was the same pattern which the States adopted also. I personally believe that the rural programmes broadcast from all the stations cover agriculture, horticulture, sericulture, health and hygiene, nutrition and family welfare programmes are a boon to the brothers and sisters, the youth, who dwell in the rural areas and they can improve their lot through these media by finding out the know-how in connection with the above mentioned subjects. For the children, the youth and others who live in the cities and the villages, the rural women and the working women in the cities, special programmes are broadcast. I suggest that special emphasis should be laid on some vocation-oriented programmes also so that certain schemes are explained for self-employment and the youth do not run after only the white-collar jobs.

It may be recalled that the Doordarshan was delinked on the 1st of April, 1976. The Government has done well in not having set up an autonomous body of the A.I.R. and the Doordarshan because such an organisation is not considered necessary to enable these media to discharge their basic objective of serving the people who are not served by other media.

6 P.M.

Mass contact with rural India is possible by utilising TV and also satellite-based TV communication channels for the rural areas, by having special programmes of interest for the farming population of our country. And we should have youth programmes for inculcating nationalism. I would like to lay more stress on this because this is probably what we need today. We have to raise the standard of our national character, and that can be done through these media. We should have programmes for inculcating nationalism and giving them the right direction to participate in the reconstruction of our nation. And how? By showing them different avenues of service and self-employment. There should be a network of TV relay centres all over the major areas through a fuller utilisation of P & T micro-wave communication system. We should go in for frequency modulation type of broadcasting as it provides high quality and noise-free reception over a large dynamic range. It has been introduced on a very small scale. It would be welcome if this is introduced on a much larger scale. It would help the rural and the urban unemployed to take up some industrial schemes which could be covered by the AIR. It is a very powerful mass media and I think it will be very effective to guide the youth of our country.

I believe that side by side with these, in the AIR we can lay stress on the duties which every right entails with it. It should be driven home to the youth, to each one of us, to every citizen in free India that we have a duty towards the society in which we live. This should be projected through the two media we have. Let our youth know the value of the hard-earned independence and how best to preserve it. There should be special programmes for it to inculcate in them love for the country and also to give them an idea as to how the independence was won.

I also believe that AIR and Doordarshan have a complementary and supplementary part to play. I should also like to suggest that national integration programmes should be televised and broadcast. The Song and Drama Division can project the Government's view to the people, thus providing entertainment and also bringing home to them our rich cul-

tural heritage and how we have developed unity in diversity.

Broadcasting is a powerful aid for development of our nation. So special efforts are needed to focus attention on the precious values which the nation holds so dear to its heart.

THE VICE-CHAIRMAN (SHRI SAWAISINGH SISODIA): Please try to conclude now.

SHRIMATI USHA MALHOTRA: Just a few minutes more, please. We should develop a high standard of dramas, bringing out morals, and songs to entertain as well as convey delicately the rich legacy which we all have inherited in music and songs. My mind goes to my State of Himachal Pradesh because so far we do not have a single TV centre over there and we are actually requesting the hon. Minister for Information and Broadcasting to let us have a TV mother station at the State headquarters and also a relay centre either at Kasauli or at some other suitable place in Himachal Pradesh. According to the latest figures available, I would say that it is justifiable. We can have it there because the lower belt could also benefit by this TV station that could be put up at an altitude such as our Government has already mentioned to you.

I would come to films last of all because it caters to the affluent class and the middle class. Approximately seven crores of people go in for it. To cover this section, efforts should be made to encourage films to have themes which live up to the high ideals of our culture with a moral at the end, along with the entertainment part of it. During my tour I felt that the outside world is not aware of the transformation India has achieved by way of being a developing country. We should concentrate on how best to project our great nation, even if we have to make a concerted effort to balance our budget. Publicity abroad should be done through our Embassies, through literature, through news reels, films and special film festivals (*Time bell rings*) to be held on our national days abroad. The country's image has to be retrieved. I lay great stress on it because it was heartrending to see during one of my visits how during the last three years the image of the country has gone down in the eyes of the world. I would appeal to the hon. Minister to kindly find some sort of programme so that the image of our country is projected and retrieved from what it has been in the last three years.

You can just imagine the lot of the Indians who have settled abroad. What do they feel about it when they are run down in different ways away from their homes in India? One has to move with them to know how much their motherland means to them. It is not difficult to assess. It is not difficult at all when it means so much to you and me. As you know, who lives if India dies and who dies if India lives.

SHRI NARASINGHA PRASAD NANDA: Please do not break the chain.

Now you should call the hon. lady Member from this side.

THE VICE-CHAIRMAN (SHRI SAWAISINGH SISODIA): Yes, Shrimati Purabi Mukhopadhyay.

SHRIMATI PURABI MUKHOPADHYAY: Mr. Vice-Chairman, since everyone of us is in a hurry, I will take very little time. May I also join others in congratulating the Minister? I had occasion to work with him. He has a sensitive mind and he is open to any suggestion, whether it comes from the opposition or the ruling party and he will accept it. He is also an efficient person and I hope there will be now a change in tone and outlook in the administration during his Ministership.

[Shrimati Purabi Mukhopadhyay]

Press is a powerful media and I would, therefore, like the press to be delinked from the business houses. We stand for socialism. The monopoly houses and business houses have their own outlook about social aspects and the sooner the press is delinked from these business houses the better it is for the media, and for everybody. The Government is committed to delink newspapers from business houses. But it has not been done. On the contrary, business houses have been showing their political acumen by dismissing from their newspaper offices those who do not toe their line. There must be some sort of legal remedy for such people. I would urge upon the Minister to delink newspapers from business houses as quickly as possible.

Only the other day some of the working journalists including the editor and well-reputed journalists were dismissed. The Hindustan Times is controlling a weekly—the Contour. This is being closed down. The people who are working there should be transferred to the new weekly which they are going to start.

The Palekar award has not been implemented. In order to protect journalists from illegal retrenchment, the Minister should look into it and he should re-examine it. Instead of going to the tribunal or the High Court against retrenchment I would like to know whether the Minister can do something on the spot to stop this kind of activities of the newspapers. Sir, nobody can beat Mrs. Nargis Dutt.... (*Interruptions*).

SHRI KALYAN ROY (West Bengal): Sir, what is the whispering going on on the treasury benches?

SHRI SITARAM KESRI: What you want is going on. (*Interruptions*).

THE VICE-CHAIRMAN (SHRI SAWAISINGH SISODIA): Order, please.

SHRIMATI PURABI MUKHOPADHYAY: Sir, I have been called to speak. Let us have some serious discussion, please. (*Interruptions*).

THE VICE-CHAIRMAN (SHRI SAWAISINGH SISODIA): Order, please.

SHRI SITARAM KESRI: The honourable friend is being honoured. (*Interruptions*).

SHRIMATI PURABI MUKHOPADHYAY: Mr. Vice-Chairman, Sir, you were kind enough to call me to speak. So, may I expect some seriousness from the treasury benches?

SHRI JAGDISH PRASAD MATHUR: As such as they can afford.

SHRIMATI PURABI MUKHOPADHYAY: Yes. Now, I have forgotten the point that I was making. Yes, it is this. I had very carefully listened to Mrs. Dutt's speech and nobody can beat her on that because she belongs to that industry and she has vast experience in that. About Satyajit Ray's films, Sir, she may be correct in asking why we should send films outside the country which depict only poverty I agree, because it also creates a wrong impression in the minds of the people of foreign countries that we are only that poor, that we are only that and nothing else. But, before criticising Satyajit Ray, may I ask: As compared to that, which are the films which show our wealth? What are the films that are there? The films which have cabaret dances, which have wanton violence, have gone through the Censor Boards and have been passed with all those things inside. Now, there should be a uniform standard of censorship. What is available in Bombay may be different from what is available in Calcutta. It may be a different yardstick in Calcutta and it may be entirely a different yardstick in Madras and other places. So, a uniform pattern of censorship should be there and I feel that

people who are linked up with this industry should also be there as representatives as well as social workers and social reformers. Sir, while I am on this, may I remind the Minister of the sorry state of affairs that is there now? When the artistes and others get old, there is no scope for them. Their voices go and their outward show which they can utilise in the films as an actor or actress is also lost and their names are forgotten and we allow them to die in conditions which we will not allow even the people living in abject poverty to die in. Sir, I was the Chairman of the Abhinetri Sangh in West Bengal. Why did they choose me as the Chairman? Because that was what appealed to me and they said: "When we are earning money, we cannot keep it at the last stage of our life and we have nothing to fall back upon. So, there should be some sort of an institution and some sort of a fund to look after the old artistes." I do not mean only the film stars or the stage actors, but also the singers, the painters, the writer and all those people who are connected with this industry.

Sir, coming back to the Minister himself: Sir, at least I drew the attention of this House to the rape cases through a calling-attention notice. If you have carefully listened or if you go through the records, you will find that I had said that this was a social evil. I said that I did not hold any Government, whether at the Centre or in the States responsible for such things. I had said that the media of Press, the educational institutions, the social workers, the political parties, etc. will have to put their heads together to find a solution for this I had said that I would hold the Government, whether in the States or at the Centre, responsible if after such an incident the Government concerned was callous and was not serious. I am not bringing back again the issue which we discussed this morning. For a Minister of his stature, who is sophisticated, who is modern in his outlook, who is educated and who has a fine sensitiveness, to comment....

AN HON. MEMBER: And with a social background.

SHRIMATI PURABI MUKHOPADHYAY: With a socialist background, to comment like that...(*Interruptions*) Yes, how is it that these are non-issues. What are the issues. If not the honour of women, honour of your own sister, your own dear mother? I expected that a person of your stature should not have tried to influence anybody by saying that, because you could not successfully hoodwink yourself by saying this. So I congratulate the Press for drawing the attention of the society towards these kinds of atrocities.

SHRI BHUPESH GUPTA: I issued a statement. Not a word of it was published. If I say something good about some Minister, it is said: Bhupesh Gupta has said this... (*Interrnptions*)

SHRI V. P. SATHE: That is also not published.

SHRI BHUPESH GUPTA: That you very well do.... (*Interruptions*).

SHRIMATI PURABI MUKHOPADHYAY: I just tell this to you as one of your sincere well-wishers. I want you to be a successful Minister.

Second thing is about the coverage. Since Mr. Bhupesh Gupta has mentioned it, I would not say much about it. I am a regular listener of news, whether it is Hindi or it is English; I generally do it. Sir, I would like to give one instance. Mr. Nanda raised an issue, a very important issue. His point was well taken by the House and appreciated. Not a word came in the news coverage... (*Interruptions*)

SHRI BHUPESH GUPTA: I said that when policemen go rapists and the Central Ministers think that it is a non-issue, shame is compounded... (*Interruptions*) I think it is a very good sentence. Circulate it... (*Interruptions*)

SHRIMATI PURABI MUKHOPADHYAY: Not a word of what Mr. Nanda was mentioned—not even his name.

SHRI NARASINGHA PRASAD NANDA: Not even the name. (*Interruptions*)

SHRIMATI PURABI MUKHOPADHYAY: We give Calling Attention notices which are important, according to us; they may not be important according to the ruling party. We try to do justice to the subject by seriously discussing the problem. Sir, I think you mentioned about myself. My name was not even mentioned in ...(*Interruptions*) Look at the 'Saptahiki'; look at the news coverage and the 'Spotlight' and 'Today In Parliament', as if the Rajya Sabha does not exist. It is a twenty minutes' coverage. Look at the news coverage. I find that the Rajya Sabha is side-tracked and if the Rajya Sabha is mentioned, only the Ministers' speeches and some speeches in support of the Government are given coverage. And not only the names, even sometimes the subjects are not mentioned in the 'Saptahiki'—not even the subjects and the sponsor of the debate; even their names are not given just as Mr. Nanda's name was not mentoned. Mr. Kalyan Roy made one of the most useful speeches. I am one of those who keep track of the subject. He and Mr. Bhatt—these are the two experts on mining and coal. And specially because he is completely concentrating on coal, he speaks as an authority. What was the coverage you got Mr. Kalyan Roy?

SHRI KALYAN ROY: It is 'zero'.

SHRIMATI PURABI MUKHOPADHYAY: If you say that this Government functions democratically...(*Interruptions*)

THE VICE-CHAIRMAN (SHRI SAWAISINGH SISODIA): Order, please... (*Interruptions*) Will you like to take some more time?

SHRIMATI PURABI MUKHOPADHYAY: The first casualty is the Rajya Sabha. The next casualty is the Members of the opposition. Well, it could never happen if it was not controlled by the Government and if there was acceptance of a parliamenrary democracy. Today I am sitting in the opposition and tomorrow I may be sitting in the ruling benches.

SHRI SITARAM KESARI: Not unless you change the bench.

SHRIMATI PURABI MUKHOPADHYAY: I will never be one of you.

THE VICE-CHAIRMAN (SHRI SAWAISINGH SISODIA): Please conclude.

(*Interruptions*)

SHRI BHUPESH GUPTA: If you want to take away Shrimati Purabi Mukhopadhyay, it will be the reenactment of the Ramayana.

SHRIMATI PURABI MUKHOYADHYAY: I do not want to be sidetracked.

THE VICE-CHAIRMAN (SHRI SAWAISINGH SISODIA): Please conclude.

SHRIMATI PURABI MUKHOPADHYAY: I am finishing. I think he can still change the outlook that I mentioned. (*Interruptions*). It could never happen if it was not under the control of the State Government. I agree with Mrs. Kanak Mukherjee when she said that in every State capital—I don't mean in Calcutta only—there should be an advisory committee. It may not be mandatory. But at least the advisory committee's recommendations should be accepted because every locality has its own genius and every locality has its own problems and they can cater to the need of the area by amply demonstrating through the mass media, through the press, through the television that outlook and that attitude. So, please do something about it. Then, Sir, about the press...

THE VICE-CHAIRMAN SHRI SAWAISINGH SISODIA): This should be your last point.

SHRIMATI PURABI MUKHOPADHYAY: This is my last point. Of course, not my last speech.

THE VICE-CHAIRMAN (SHRI SAWAISINGH SISODIA): I wish many more speeches from you.

SHRIMATI PURABI MUKHOPADHYAY: **Thank you.**

श्री लाडली मोहन निगम : मंडे तक यह डिसकशन चलने चाहिए, अन्याय मत करिये।

मंत्री जी से भी मैं यह निवेदन करता हूं।

उपसभाध्यक्ष (श्री सवाई सिंह सिसोदिया): उनका भाषण तो समाप्त होने दीजिए।

SHRIMATI PURABI MUKHOPADHYAY: I say that national integration should not be a casualty. More news and more articles should be accepted and broadcast on the issue of national integration. Look at what we are today. There is the question of secession. Of course, I may not agree with you and you may not agree with me. But national integration aspect should not be lost sight of. I went to see the film 'Garam Hawa'. There was a short film in the Indian News Review about the agitation in Assam. They do not know the background at all. They show several boys and girls and the police running after them and so on. It is the kind of projection that is important. The maxim in the ruling party is that they never accuse the police. But you have to accuse them when they deserve it. But don't use them as a scapegoat. My last point, Mr. Sathe, is that you have to go a long way because changing an outlook is a very difficult thing and to change the outlook in the present set up is absolutely difficult.

SHRI BHUPESH GUPTA: He has started it with Mrs. Nargis Dutt on the one side and Mrs. Usha Malhotra on the other.

SHRIMATI PURABI MUKHOPADHYAY: Why do you grudge it? I do not know. Thank you very much for changing the order and calling me.

SHRI BHUPESH GUPTA: How do we proceed? Mr. Makwana's clarifications first and then we have a statement from Mr. Sathe.

SHRI JAGDISH PRASAD MATHUR: There are so many speakers left out.

THE VICE-CHAIRMAN (SHRI SWAISINGH SISODIA): The debate will go on. Now, there s another statement not connected with the discussion.

SHRI NARASINGH PRASAD NANDA: The discussion will continue on Monday.

SHRI BHUPESH GUPTA: Sir, yesterday, Mr. Makwana made a statement... *(Interruptions)*.

SHRI V. P. SATHE: I will give my reply on Monday so that the hon. Members can be well reported today.

SHRI BHUPESH GUPTA: Sir, once he has told the truth. Unwittingly, he has told the truth.

SHRI V. P. SATHE: And deliberately.

SHRIMATI PURABI MUKHOPADHYAY: He has accepted that they are not giving proper coverage to the Members.

SHRI BHUPESH GUPTA: Sir, this is Mr. Sathe and his goodness because, from his inside, the truth came out without knowing the implication of what he said.

SHRI V. P. SATHE: I know the implication.

SHRI BHUPESH GUPTA: He would not be speaking today. The implication is this. If he had spoken, all would be blocked out from the Opposition.

SHRI V. P. SATHE: When a Minister speaks, as you know, most of his speech is covered and, therefore, the others are left out. That is why I said, I will not reply today.

SHRI BHUPESH GUPTA: When the Minister speaks sense, give it coverage. When the Minister speaks nonsense, cut it out. But then you ration out properly.

SHRI V. P. SATHE: I think, this will apply to the Members also.

SHRI BHUPESH GUPTA: Absolutely, because, in the competition between sense and nonsense you always win in the nonsense.

Sir, yesterday, Mr. Makwana made a statement.

THE VICE-CHAIRMAN (SHRI SAWAISINGH SISODIA): You please wait. We are not taking up that item now. You please take your seat. Now, the hon. Minister for Information and Broadcasting will make a statement.

STATEMENT BY MINISTER

Revised terms of reference of the Press Commission

THE MINISTER OF INFORMATION AND BROADCASTING AND SUPPLY AND REHABILITATION (SHRI V. P. SATHE): Sir, I had mentioned in the House on 20-6-1980 that I wanted to place the revised terms of reference of the Press Commission before the House after these had been approved by the Cabinet. Accordingly, the revised terms of reference approved by the Cabinet are being laid on the Table of the House.

Regarding these revised terms, considerable thought has been given to the matter. The concerned Press associations and organisations were requested to offer specific suggestions, if any, for making the terms wider and more comprehensive. The Press associations/organisations generally welcomed the proposal and responded by making a number of suggestions which have been taken into consideration while finalising the revised terms.

The revised terms enlarge the area of inquiry, impart to these a greater applitude, add an element of social and national reference and signify the great importance Government attaches to the Commission's work.

The Indian press has a glorious past. It was an instrument in the hands of national leaders during the struggle for freedom which carried information, political awakening and cultural enlightenment not merely to those who could read the papers but, through them, to others who had the papers read to them. We feel the press has a similar but distinctive role to play in our developing and democratic society. This role cannot be copied from models or historical developments abroad.

We regard an independent Press functioning in a professional and efficient manner as essential to the society and also to the Government. In a developing country wedded to democracy, the Press has an important role not only as an industry but as a social institution and as a forum for informed discussions of public affairs. The nation-building efforts go on in a planned manner and communication/dissemination of information on the development policies and generation of debates thereon are essential elements in this. The Press has, obviously, an important role and responsibility in the communication and development policies.

The press is more than an industry. It is an institution with a wide social impact. We would like it to become a forum for informed discussion of public affairs. For this to happen, journalists themselves have to appreciate their interests, responsibilities and social significance. It is against this background that the terms have been amplified and made relevant to the current challenges. Hence also our emphasis on protecting the citizen's right to privacy.

Closely connected with this is the role of advertising, whether Government, private, educational or commercial, in the finances of newspaper. In the earlier terms, advertising figured only as a possible source of pressure.

While revising the terms, it has become possible to suggest that the